



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

I, Remyamol. K. S, Villuvila Veedu, House No. 297, Muriyankara, Parassala P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Certificate No. D 185110 with Register No. 248691 of March 2004, is corrected as Nadar SIUC Christian vide Certificate No. A6/24751/19/K.Dis., dated 3-12-2019, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
13-1-2020.

REMYAMOL. K. S

NOTIFICATION

I, Reji. R, Thekkemadavilakom Veedu, Neduvanvila, Parassala P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S. S. L. C. No. G 494730 with Register No. 107175 of June 2007, is corrected as Christian, SIUC Nadar vide Certificate No. A6/29784/19/K.Dis., dated 20-12-2019, issued by the Tahsildar, Neyyattinkara Taluk.

This correction will come into effect in all records related to me.

Parassala,
13-1-2020.

REJI. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arun S S, TC 12/1435, TNRA-7, Kumarapuram, Medical College P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 011; holder of S S L C Certificate No. B 482343 with Register No. 646465 of March 2001; Driving Licence No. 22/3290/2003, dated 8-10-2012, issued by Asst. LA, Thiruvananthapuram; Permanent Account No. BLZPS0479Q, issued from Income Tax Department, Government of India; also known as S S Arun in the Ration Card No. 1102033295 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; known as Arun in the Electoral Identity Card No. HVX2104925, dated 26-4-2004, issued by the Electoral Registration Officer, Thiruvananthapuram North LA Constituency; and known as Arun Sudhodhanan Silvy in the Passport No. M3430631, date of issue 11-11-2014, issued from Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Arun S Alex and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
24-12-2019.

ARUN S S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Udaya Kumar. T, TC 39/1832, Karimadam Colony, Attakulangara, Chalai P.O., Thiruvananthapuram Taluk, Thiruvananthapuram District; holder of Extract of Admission Register with Admission No. 6400, date of Admission 4-5-1970, issued by the Headmistress, Govt. LPS, Kuriathy; BSUP Identity Card with ID No. 77, DPR No. 532, issued by Corporation of Thiruvananthapuram; also known as T. Udayakumar in the Ration Card No. 1101072150 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, South, Thiruvananthapuram; and known as Salim.T in the Membership Book No. TMVMJ1/241 Temporary of 2015-2016, issued by the Thiruvananthapuram Manacaud Valiyapalli Muslim Jama Ath; is one and the same person. Hereafter I will be known by the name Salim. T only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
30-12-2019.

UDAYA KUMAR. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sanal Kumar B, Ayilliam, Kachani, Nettayam P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013, have changed the name of my minor daughter Aardra S S, holder of Extract of Admission Register with Admission No. 16156, dated 31-12-2019, issued by the Principal, Carmel Girl's HSS, Thiruvananthapuram; Birth Certificate with Registration No. 30389/2006, date of Registration 12-10-2006, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; as Vishnupriya S S.

This change will come into effect in all records related to her.

Thiruvananthapuram,
10-1-2020.

SANAL KUMAR B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bernard. V, K. V. Purayidam, Valiathura, Vallakadavu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 008, holder of S. S. L. C. Book No. E 899213 with Register No. 256230 of March 1986; Driving Licence No 1/6039/1994, dated 12-4-2010, issued by the ALA, Thiruvananthapuram, also known as Bernad in the Electoral Identity Card No. KL/20/135/387567, dated 16-8-1997, issued by the Electoral Registration Officer, Thiruvananthapuram West Constituency, known as Bernard Varghese in the Passport No. K6565500, dated 4-9-2012, issued from Passport Office, Thiruvananthapuram and known as Bernad Varghese. V in the Permanent Account No. CMIPB6643N, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Bernard Varghese only and will sign accordingly.

This change will come into effect in all records related to me.

Vallakadavu,
10-1-2020.

BERNARD. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vinode Daniel, Thannivila Veedu, Kattachalkuzhi, Kattachalkuzhi P.O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 501; holder of S S L C Book No. 857272 with Register No. 163874 of March 1979; Ration Card No. 1103155777 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; have embraced Hinduism from Christian Cheramar Community vide Suddhi Certificate No. 28765/2020, dated 9-1-2020, issued from Aryasamaj, Thiruvananthapuram, with a new name Vinod D. Hereafter I will be a member of Hindu Cheramar Community and will be known by the name Vinod D only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
14-1-2020.

VINODE DANIEL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anooja. J, TC 28/35, 'Sreekovil', MRA-15, Ottukal Street, Kaithamukku, Pettah P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 024, holder of S. S. L. C. Book No. F 075619 with Register No. 550726 of March 2006; Higher Secondary Examination (Class XII) Certificate No. HSE 296649 with Register No. 4029760 of March 2008, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Fine Arts Degree Certificate No. 0280264 with Register No. 1519 of March 2012, issued by the Vice Chancellor, University of Kerala; Electoral Identity Card No. YUC0278473, dated 26-6-2015, issued by the Electoral Registration Officer, Thiruvananthapuram Assembly Constituency; Permanent Account No. BUVPJ6546A, issued from Income Tax Department, Government of India; Marriage Certificate with Registration No. 4605/2014 date of Registration 27-10-2014, issued by the Local Registrar, Thiruvananthapuram Corporation; Birth Certificate with Registration No. 366/2017, date of Registration 5-1-2017, issued from Thiruvananthapuram Municipal Corporation, of my son Sreehari Anand, also known as J. Anooja in the Ration Card No. 1101007613 (Sl. No. 3), dated 15-3-2017, issued by the City Rationing Officer South, Thiruvananthapuram, and known as Anooja Jayakumari in the Passport No. L2921212, dated 19-6-2013, issued from Passport Office, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Anuradha Anand consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Pettah,
14-1-2020.

ANOOJA. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreelatha L P, Melethunduvilakathu Veedu, TC 95/1715(1), Chennaiode, Medical College P.O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 011; holder of S S L C Book No. G 155051 with Register No. 391196 of March 1994; also known as Sreeletha L P in the Marriage Certificate with Register No. 164/2002, date of Registration 16-9-2002, issued by the Municipal Secretary, Neyyattinkara; and known as Sreelatha Baby in the Electoral Identity Card No. KKL1393735, dated 23-10-2015, issued by the Electoral Registration Officer, Kazhakoottam Constituency; Permanent Account No. JPVPS6254D, issued from Income Tax Department, Government of India; Ration Card No. 1103139470 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; Driving Licence No. 1/1882/2017, dated 21-3-2017, issued by Asst. LA, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Sreelatha Baby only consequent on my marriage.

This change will come into effect in all records related to me.

Thiruvananthapuram,
4-1-2020.

SREELATHA L P

NOTIFICATION

I, Philip. P. Attappally, Aatappallil, BN 451, Bapuji Nagar, Pongommoodu, Medical College P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 011, do hereby notify for the information of all authorities concerned and the public that my minor daughter Aadira Gian Philip, holder of Extract of Admission Register with Admission No. 13028, date of Admission 3-5-2014, issued by the Principal, Nirmala Bhavan Higher Secondary School, Thiruvananthapuram; Birth Certificate with Registration No. 4123/2004, date of Registration 19-10-2004, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; and known as Aadira G Philip in the Entry Level Award in Graded Examination in Music Performance (Entry 3) Certificate in Initial Electronic Keyboards, date of issue 27-7-2016, issued from Trinity College London; Level 1 Award in Graded Examination in Music Performance Certificate in Grade 1 Electronic Keyboards, date of issue 19-12-2017, issued from Trinity College London; is one and the same person. Hereafter I have changed her name as Aadira Mariya Philip.

This change will come into effect in all records related to her.

Thiruvananthapuram,
16-1-2020.

PHILIP. P. ATTAPPALLY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suresh. T. S, Odoor Veedu, House No. 301, Plakkeezhu, Pirappancode P.O., Venjaramood, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 607, holder of S S L C Certificate No. B 479058 with Register No. 640294 of March 2001, Register No. 100620 of March 2002, have embraced Christianity from Hindu, Kurava Community vide Baptism Certificate dated 23-11-2019, issued from St. Mary's Malankara Catholic Church, Plakeezh, with the same name. Hereafter I will be a member of Christian Kurava Community.

This change will come into effect in all records related to me.

Nedumangad,
30-12-2019.

_____ SURESH. T. S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anil Kumar R, Arunalayam, Madathunada, Thannimoodu, Kottakkakam, Aryanad P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542; holder of S S L C Book No. H 176817 with Register No. 32153 of March 1997; Permanent Account No. BOYPA8437G, issued from Income Tax Department, Government of India; Driving Licence No.21/4470/2004, dated 17-3-2017, issued by ALA, Nedumangad; also known as Anilkumar in the Ration Card No. 1105104404 (Sl. No. 2), dated 8-11-2018, issued by Taluk Supply Officer, Nedumangad; Electoral Identity Card No. FDQ1065754, dated 7-2-2001, issued by the Electoral Registration Officer, Aryanad LA Constituency; and known as Anilkumar Rajendran in the Passport No. K7110975, date of issue 31-10-2012, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Aash R and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
10-1-2020.

_____ ANIL KUMAR R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Selvi V, Mankode Kattackal Veedu, Aramkallu, Karakulam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 564, holder of Extract of Admission Register with Admission No. 11578, date of Admission 29-4-1970, issued by the Headmaster, Salvation Army High School, Kowdiar, have embraced Hinduism from Christian Cheramar Community vide Suddhi Certificate

No. 28665/019, dated 28-10-2019, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Nedumangad,
6-7-2019.

_____ SELVI V

NOTIFICATION

I, Jency Jose J P, Jose Bhavan, House No. 46, Therakkodu, Kallayam P.O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 043, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar LC in my S S L C Certificate No. F 346689 with Register No. 545195 of March 2006, is corrected as Christian Nadar SIUC vide Certificate No. B2-9187/19, dated 7-1-2020, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
16-1-2020.

_____ JENCY JOSE J P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Seeja S, Shanu Bhavan, M G Nagar, Near Velankanni Church, Vithura P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 551; holder of S S L C Book No. I 223326 with Register No. 336885 of March 1996; Ration Card No. 1105089278 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; also known as Sija in the Electoral Identity Card No. FDQ0973909, dated 2-1-2001, issued by the Electoral Registration Officer, Aryanad LA Constituency; known as Sheeja in the Birth Certificate with Registration No. 817/2004, date of Registration 12-3-2004, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Shanu S; and known as Sheeja S in the Birth Certificate with Registration No. 13328/2006, date of Registration 14-5-2006, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my son Shain S; is one and the same person. Hereafter I will be known by the name Sheeja S only and will sign accordingly.

This change will come into effect in all records related to me.

Nedumangad,
20-1-2020.

_____ SEEJA S

NOTIFICATION

I, Kingsly Nalatham.T.G, Jaya Bhavan, Karottukonam, Poozhanadu P. O., Thiruvananthapuram, Pin-695 125 do hereby notify for the information of all concerned authorities and public that my minor daughter Adheena. N.Vinod, holder of School Certificate with Admission No. 514 dated 20-4-2015 issued from Principal, Christ Nagar Central School, Kuchapuram, Trivandrum and known as V. Anamika in the Birth Certificate with Registration No. 150/2004/4/02603 date of Registration 8-10-2004 issued from Registrar of Births and Deaths, Nagarkovil Corporation, Government of Tamilnadu is one and the same person. Hereafter she will be known by the name Adheena.N.Vinod only.

This change will come into effect in all records related to her.

Poozhanadu,
10-1-2020.

KINGSLY NALATHAM.T.G

NOTIFICATION

I, M.Yohannan, Veyarathala Veedu, Kadambara, Poozhanad P.O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, do hereby notify for the information of all authorities concerned and the public that my minor son Nithin Y, whose Community which is wrongly entered as Christian, Nadar in his S S L C Certificate No. T 207715 with Register No. 634095 of March 2018, is corrected as Christain Latin Catholic vide Certificate No. A5/17405/19/KDis., dated 9-1-2020, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to him.

Kattakada,
13-1-2020.

M.YOHANNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anju. Suresh, Shafeek Manzil, Kureepuzha P. O., Thrikadavoor, Perinad, Kollam Taluk, Kollam District, Pin-691 601, holder of S.S.L.C. D No. 444006 with Register No. 176293 of March 2004, in the Higher Secondary Examination No. HSE093034 with Register No. 2050259 of March 2006 issued by the joint Director (Examination) Board of Higher Secondary Examination, Government of Kerala, in the Ration Card No: 1207173599 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Kollam, in the Marriage Certificate No. 22/2015 dated 11-3-2015 issued by the Marriage Officer, Kundara and known as Anchu. Suresh, in the Election Identity Card No. KTK3105244 dated 14-2-2008 issued by the Electoral Registration Officer, Kundara LA Constituency is one and the same person. I have embraced Islam Religion from Hindu Nair Community vide

Discharge Certificate C. No. 279/15 dated 27-6-2015 (renewed on 19-6-2019) issued from Maunathual Islam Association, Ponnani, Kerala with a new name Asiya. Hereafter I will be a member of Islam Religion and will be known by the name Asiya only and will sign accordingly.

This change will come into effect in all records related to me.

Kureepuzha,
27-12-2019.

ANJU SURESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bravin.P.Unni, Mulakkilazhikathu Kizhakkathil, Karicode T K M C P. O., Kollam Taluk, Kollam District, Pin-691 005; holder of S.S.L.C. No. R 420617 with Register No. 619365 of March 2016; in the Higher Secondary Examinations Certificate No. HSE. 3/2018/055250, with Register No. 5052720 of March 2018; issued from the Board of Higher Secondary Examinations, Government of Kerala; in the Driving Licence No. 2/12026/2018, dated 25-9-2018, issued by the Asst. LA, Kollam; in the Birth Certificate with Registration No. 2835, date of Registration 22-3-1999 issued by the Registrar of Births and Deaths, Kollam Corporation, and known as Bravin in the Ration Card No. 1207063590 (Sl. No. 6), dated 15-3-2017, issued by Taluk Supply Officer, Kollam; is one and the same person. Hereafter I have changed my name as Praveen. P. Unni.

This change will come into effect in all records related to me.

Kollam,
28-12-2019.

BRAVIN.P.UNNI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hanafiya. J, Elliyas Manzil, Mylapore, Umayanalloor P. O., Kollam Taluk, Kollam District, Pin-691 589, holder of SSLC Book No. J 189633 with Register No. 363287, of March 1997 also known as Anafiya.B in the Election Identity Card No. KCW 3215522 dated 4-7-2015 issued by the Electoral Registration Officer, Kundara L.A Constituency known as Anafiya in the Ration Card No. 1207257179 dated 29-12-2018 issued by the Taluk Supply Officer, Kollam, in the Birth Certificate of my son Nowfal. N with Registration No. 8194/2005 date of Registration 15-7-2000 issued by the Registrar of Births and Deaths, Kollam Corporation and also known as Hanafiya in the Birth Certificate of my another son Mohammed Syedali.N with Registration No. 7085 date of Registration 15-6-2002 issued by the Registrar of Births and Deaths, Kollam Corporation is one and the same person. Hereafter I will be known by the name Anafiya.B only.

This change will come in to effect in all records related to me.

Mylapore,
1-1-2020.

HANAFIYA. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vishnu Lal M.S, Santha Bhavan, Mythri Nagar 23, Pattathanam P. O., Kollam District, Pin-691 021; holder of Indian Certificate of Secondary Education Pass Certificate No. TX 80108509 with Index No. T/6338/073 of March 2009, issued by The Chairman, Council for the Indian School Certificate Examinations, New Delhi; in the Higher Secondary Examination Certificate No. HSE 658017, with Register No. 7056152 of March 2011, issued by The Secretary, Board of Higher Secondary Examinations, Government of Kerala; In the PAN Card No. KFLPS4954B, issued from Income Tax Department, Government of India; in the Driving Licence No. 2/4722/2012, dated 22-5-2012, issued by ALA, Kollam; known as Vishnulal.M.S in the Mark Card of Diploma in CAD/CAM/CNC with Reg. No. 29211764, dated 24-5-2017, issued from Scientific and Technical Education Development Council-Central Board of Examinations, New Delhi; In the Diploma in CAD/CAM/CNC Certificate with Reg. No. 29211764, Roll No. CEK 1605007, dated 31-12-2016, issued by The Chairman, The Board of Examiners, STED Council, New Delhi; In the Certificate of Bachelors Program in Management Studies (BMS) with E-CODE : ISM VM 28021821, dated 28-2-2017, issued by The Chairman, Indian School of Business Management and Administration, India In the Certificate of Masters in Business Administration (MBA) with E-CODE : ISM VM 31011917, dated 31-1-2019, issued by The Chairman Indian School of Business Management and Administration, India known as M.S. Vishnu Lal in the Birth Certificate with Registration No. 8171, date of Registration 24-8-1993, issued by Registrar of Births and Deaths, Quilon Municipality; Known as Vishnu Lal Manilal Sreekala in the Passport No. M 9804999 issued on 11-6-2015 by the Passport Officer, Thiruvananthapuram; Known as Vishnulal in the Ration Card No. 1207072960 (Sl. No.3), dated 15-3-2017, issued by Taluk Supply Officer, Kollam; and known as Vishnu Lal in the Election Identity Card No. WLS0268995, dated 6-1-2012, issued by Electoral Registration Officer, 125 Eravipuram LA Constituency, Kollam is one and the same person. Hereafter I have changed my name as Vishnulal M.

This change will come into effect in all records related to me.

Kollam,
13-1-2020.

_____ VISHNU LAL M.S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rahelamma.O, Palavila Padinjattathil Veedu, House No. 50, Ummannoor P. O., Kottarakara Taluk, Kollam District, Pin-691 520; holder of S S L C Book No. D 019180 with Register No. 64261 of March 1985, issued by General Education Department, Government of Kerala; also known as Rahelamma Babu in the Ration Card No. 1208027265 (Sl. No. 3), dated 27-4-2019, issued by the Taluk Supply Officer, Kottarakara; and known as Mani in the Employee Provident Fund Scheme 1952, Subscriber's Annual

Statement of Account for the year 2013-14 with Account No. KR/KLM/0001214/000/0002937, issued by the Regional Provident Fund Commissioner; Duplicate of ESI Identity Card with No. 2044328, date of issue 7-5-2005, issued from ESI Corporation, Kottarakara; Kerala Cashew Workers Relief & Welfare Fund Identity Card with Registration No. 02/02/32/915, issued from Kerala Cashew Workers Relief & Welfare Fund, Kottarakara; Kerala Cashew Workers Relief & Welfare Fund Board Membership Card with Membership No. 2020320915, issued by the Chief Executive Officer, Kerala Cashew Workers Relief & Welfare Fund Board, Kottarakara; is one and the same person. Hereafter I will be known by the name Rahelamma O only.

This change will come into effect in all records related to me.

Kottarakara,
5-12-2019.

_____ RAHELAMMA. O

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sarath.S, Adichinakuzhiyil House, Thelliyoor P. O., Pathanamthitta-689 544, holder of S.S.L.C. No. Q 158556 with Register Number 177244 of March 2015 have embraced Hinduism from Christian Cheramar Community as per the Suddhi Certificate No. 28520/019 dated 11-7-2019 issued from Aryasamaj, Trivandrum with the same name. Hereafter I will be a member of Hindu Cheramar Community.

This change will come into effect in all records related to me.

Thelliyoor,
28-12-2019.

_____ SARATH. S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sukumari A.R, Kallumpurathu, Nannuvakkadu, Pathanamthitta-689 645, holder of School Admission Register Extract with Admission No. 6877 date of Admission 22-5-1980 issued by Headmaster Mar Thoma High School, Pathanamthitta as Sukumari in the Ration Card No. 1312034851 (Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer, Kozhencherry, as Susan in the Marriage Certificate dated 25-2-2011 issued from St. Gregorios Orthodox Valiya Palli, Nannuvakkadu, Pathanamthitta and also known as Susan Baby in the Birth Certificate with Registration Number 240/2004 date of Registration 10-9-2004 of my son Alan K Baby is one and the same person. I have embraced Christianity from Hindu Viswakarma Community vide Baptism Certificate Ref. No. SGOVP/005/19 with Register Number 110 dated 22-11-2019 issued from St. Gregorios Orthodox Valiyapally, Nannuvakkadu, Pathanamthitta with the name Susan. Hereafter I will be a member of Christian Religion and will be known by the name Susan Baby only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Pathanamthitta,
28-12-2019.

_____ SUKUMARI A.R

NOTIFICATION

I, Presanna.T, Arunodayam, Thuvayoor South P.O., Kadampanadu, Pathanamthitta-691 552 do hereby notify for the information of all concerned authorities and the public that my minor son Akhil, holder of Secondary School Examination 2017 Class X Grade Sheet cum Certificate of Performance S No. SSE/2017/1881978 with Roll No. 4327423 issued by Controller of Examinations, Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE 03/2019/179921 with Register Number 6074877 of March 2019 issued from Board of Higher Secondary Examinations, Govt. of Kerala, and also known as Akhil Kamalasanan in the Birth Certificate with Registration No. FN1668 date of Registration 10-4-2002 issued by Sub Registrar, Municipal Corporation of Greater Mumbai, Govt. of Maharashtra, Passport No. T 3738774 dated 3-7-2019 issued by Regional Passport Officer, Thiruvananthapuram, in the Ration Card No. 1314080774 (Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer Adoor is one and the same person. Hereafter he will be known by the name Akhil Kamalasanan only.

This change will come into effect in all records related to him.

Kadampanadu,
3-1-2020.

PRESANNA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manoj. M. K, Thengumparampil Thazhchayil, Eruvallipra, Thirumoolapuram P. O., Thiruvalla Taluk, Pathanamthitta District, Pin-689 115, holder of S. S. L. C. Book No. C 338624 with Register No. 20325 of March 1991, have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28764/2020, dated 9-1-2020, issued from Aryasamaj, Thiruvananthapuram with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Thirumoolapuram,
9-1-2020.

MANOJ. M. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asha Rajan, Mukkadamannil, House No. 40, Noorommu P.O., Mallappally Taluk, Pathanamthitta District, Pin-689 589, holder of S S L C Certificate No. P 434959 with Register No. 476046 of March 2014, have embraced Christianity from Hindu, Cheramar Community vide Baptism Certificate dated 2-12-2019, issued from Grace Christian Church, Mallappally Center, with the same name. Hereafter I will be a member of Christian Cheramar Community.

This change will come into effect in all records related to me.

Mallappally,
10-1-2020.

ASHA RAJAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sini Chandran, Girinivas, Cherthala, Vayalar P.O., Alappuzha District, Pin-688 536, holder of S.S.L.C. Book No. E477717 with Register No. 91594 of March 1986, Degree of Bachelor of Homoeopathic Medicine and Surgery Certificate with Register No. 9035 of August 1994 issued from Mahatma Gandhi University, Kottayam, The Travancore-Cochin Council of Homoeopathic Medicine Certificate of Registration Sl. No. 8615 with Reg. No. 5599 dated 18-3-2019 issued from Council of Homoeopathic Medicine, Kerala State, Driving Licence No. 32/882/2008 dated 15-3-2008 issued by Assistant Licensing Authority Cherthala, Election Identity Card No. KL/15/099/159193 dated 8-5-1998 issued by the Electoral Registration Officer, Mararikulam Constituency, Marriage Certificate with Registration No. 47/1999 date of Registration 18-6-1999 issued from Mararikulam South Grama Panchayat, and also known as Sini Gireesh in the PAN Card No. CJGPG3971D issued from Income Tax Department, Government of India, in the Ration Card No. 1417045769 dated 15-3-2017 issued by Taluk Supply Officer, Cherthala, is one and the same person. Hereafter I have changed my name as Sini Girish, consequent on my marriage.

This change will come into effect in all records related to me.

Cherthala,
18-12-2019.

SINI CHANDRAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sosamma Abraham, Vaniyapurayil, House No. 467, Pavukkara P.O., Chenganoor Taluk, Alappuzha District, Pin-689 622; holder of Abstract of Admission Register No. A 191531 with date of Admission 1-6-1965, issued by the Headmistress, Govt. LPS, Eraviperoor; also known as Sosamma Abraham (Laly) in the Marriage Certificate with Registration No. 256/2010, date of Registration 17-3-2010, issued by the Local Registrar, Kadapra Grama Panchayat; known as Laly Babu in the Permanent Account No. DWEPB7227K, issued from Income Tax Department, Government of India; Passport No. P 4120571, date of issue 26-10-2016, issued by the Regional Passport Officer, Cochin; Ration Card No. 1422021804 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Chenganoor; and known as Laly in the Pension Payment Order No. S/034774/90 (Army) with Regimental No. 01361301P issued from the Office of the CCDA (Pensions), Allahabad, of my husband Babu V C; is one and the same person. Hereafter I will be known by the name Sosamma Abraham only.

This change will come into effect in all records related to me.

Chenganoor,
10-1-2020.

SOSAMMA ABRAHAM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Reji Oommen, Kariyadiyil, Ullavukkad, Nooranad P. O., Mavelikkara Taluk, Alappuzha District, Pin-690 504; holder of S S L C Certificate No. E 678730 with Register No. 467625 of March 2005; Higher Secondary Examination Certificate No. HSE 355445 with Register No. 3080415 of March 2007, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Arts Certificate with Register No. 836099 M'2010, dated 22-6-2012, issued by the Vice Chancellor, Mahatma Gandhi University; Degree of Master of Arts Certificate with Permanent Register No. 130011005056, dated 7-7-2016, issued by the Vice Chancellor, Mahatma Gandhi University; Passport No. N0688494, date of issue 6-7-2015 issued from the Passport Office, Cochin; Electoral Identity Card No. GJW1715127, dated 22-4-2016, issued by the Electoral Registration Officer, Mavelikara Constituency; Driving Licence No. 31/6937/2012, dated 12-12-2012, issued by ALA, Mavelikara; have changed my name as Titus Oommen Tharakan and will sign accordingly.

This change will come into effect in all records related to me.

Mavelikara,
9-1-2020.

REJI OOMMEN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chikkumol Vijay, Edayanjaly House, Malloosery P. O., Kottayam Taluk, Kottayam, Pin-686 041, holder of SSLC No. E 1073901 with Register No. 300009 of March 2005, Higher Secondary Examination Certificate No. HSE 148548 with Register No. 3117404 of March 2007, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Certificate of Registration for Nurse with Register Number 126013, dated 11-6-2012, issued from The Andhra Pradesh Nurses, Midwives, Auxillary Nurse-Midwives and Health Visitors Council, Hyderabad, Certificate of Registration for Public Health Nurse with Register Number 22090, dated 11-6-2012, issued from The Andhra Pradesh Nurses, Midwives, Auxillary Nurse-Midwives and Health Visitors Council, Hyderabad, Certificate of Registration for Midwife with Register Number 125572, dated 11-6-2012, issued from The Andhra Pradesh Nurses, Midwives, Auxillary Nurse-Midwives and Health Visitors Council, Hyderabad, B.Sc. Nursing Certificate with Register No. 07144005, dated 13-7-2012, issued from Dr. NTR University of Health Sciences, Andhra Pradesh, B.Sc. Nursing Certificate with Register No. 49645, dated 23-10-2013, issued from Delhi Nursing Council, B.Sc. Nursing Registration Certificate with Register No. 38186, dated 21-11-2018, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram, BLS Training Course Certificate dated 29-9-2015, issued from PVS Hospital, Kozhikode, Election Identity Card No. WYU0290825, dated 6-8-2017, issued by Electoral Registration Officer, Kottayam LA Constituency, PAN Card No. ATWPV3385N, issued from Income Tax Department, Govt. of India, Birth Certificate with Registration No. 1129/1988, date of Registration 6-6-1988, issued by Registrar of Births and Deaths and Secretary, Vijayapuram Grama Panchayat, Passport No. M8326122, date of issue 23-4-2015, issued by Regional Passport Officer, Cochin, Marriage Certificate with Registration No. 227/2019, date of Registration 12-11-2019, issued by Local Registrar, Aymanam Grama Panchayat and also known as Chikkumol in the Rationcard No. 1523160063 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam is one and the same person. Hereafter I have changed my name as Aadhya Sandeep consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Malloosery.

CHIKKUMOL VIJAY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sajeesh T. Abraham, Thekkemuriyil House, Manganam P. O., Kottayam Taluk, Kottayam-686 018, holder of SSLC No. 237487 with Register No. 450657 of March 1999, Ration Card No. 1523114936 (Sl. No. 2), dated 9-4-2019, issued by Taluk Supply Officer, Kottayam, Driving Licence No. 5/4970/2001, dated 1-9-2011, issued by Asst. L.A. Kottayam, in the Birth Certificate and Extract of School Admission Register of my daughter Anittamol T. Sajeesh with Registration No. 2819/2007, date of Registration 4-6-2007, issued by Registrar of Births and Deaths, Arpookara Grama Panchayat, Extract of School Admission Register with Admission No. 25423, date of Admission 26-5-2017, issued by Headmistress, Mount Carmel HSS for Girls, Kottayam, in the Birth Certificate and Extract of School Admission Register of my son Anush T. Sajeesh with Registration No. 1646/2011, date of Registration 13-6-2011, issued by Registrar of Birth & Death, Kottayam Municipality, Extract of School Admission Register with Admission No. 5154, date of Admission 26-5-2017, issued by Headmistress, Manganam L.P. School, Manganam have embraced Hinduism from Christian, Cheramar Community as per Conversion Certificate No. 913, dated 6-7-2019, issued from Sreeramadasamission Universal Society, Sreeneelakandapuram, Thiruvananthapuram with a new name Sajeesh. T. Hereafter I will be a member of Hindu, Cheramar Community and have changed my name as Sajeesh. T.

It is further notified that my minor daughter Anittamol T. Sajeesh, holder of Extract of School Admission Register with Admission No. 25423, date of Admission 26-5-2017, issued by Headmistress, Mount Carmel HSS for Girls, Kottayam, have embraced Hinduism from Christian, Cheramar Community as per Conversion Certificate No. 914, dated 6-7-2019, issued from Sreeramadasamission Universal Society, Sreeneelakandapuram, Thiruvananthapuram with the same name. Hereafter she will be a member of Hindu, Cheramar Community.

It is again notified that my another minor son Anush T. Sajeesh, holder of Extract of School Admission Register with Admission No. 5154, date of Admission 26-5-2017, issued by Headmistress, Manganam L.P. School, Manganam have embraced Hinduism from Christian, Cheramar Community as per Conversion Certificate No. 915, dated 6-7-2019, issued from Sreeramadasamission Universal Society, Sreeneelakandapuram, Thiruvananthapuram with the same name. Hereafter he will be a member of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Manganam,
21-12-2019.

SAJEESH T. ABRAHAM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhamma M. A; Varickapothiyil House, Choondacherry P. O., Meenachil Taluk, Kottayam, Pin-686 579, holder of Standard X-Equivalency Certificate No. EE 16681, Register No. 311040 of October 2010, Election Identity Card No. DZC1028869, dated 22-10-2015, issued by Electoral Registration Officer, Pala LA Constituency, Marriage Certificate with No. 1974, issued by Secretary, KPMS Meenachil Union and as Santhamma in the Birth Certificate and Extract of School Admission Register of my daughter Athira Suresh with Registration No. 413/2008, date of Registration 29-2-2008, issued by Registrar of Births, Deaths and Marriages, Pala Municipality, Admission No. 12665, date of Admission 31-5-2018, issued by Headmistress, S.H.G.H.S., Bharananganam and as Santhama (Usha) in the Extract of School Admission Register of my son Abin Suresh with Admission No. 10525, date of Admission 31-5-2016, issued by Headmaster, St. Mary's HSS, Bharananganam and as Santhamma Suresh in the Ration Card No. 1527021315 (Sl. No. 6), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil, and also known as Santhamma (Usha) in the Birth Certificate with Registration No. 481, date of Registration 8-3-2004, issued by Registrar of Births and Deaths, Municipal Office, Pala of my son Abin Suresh is one and the same person. Hereafter I have changed my name as Usha Suresh consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Choondacherry,
21-12-2019.

SANTHAMMA M. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pushpa Kumaran. K, Naduthottiyil House, Panamattam P. O., Kanjirappally Taluk, Kottayam-686 522, holder of Extract of School Admission Register with Admission No. 3860, date of Admission 22-5-1968, issued by Headmaster, G.H.S.S, Panamattam and as Pushpakumaran. K in the Driving Licence No. 34/1289/2002, dated 28-2-2015, issued by Asst. L.A., Kanjirappally and also known as Pushpakaran in the Ration Card No. 1526041048 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally, Election Identity Card No. KL/12/087/438317, dated 25-6-1998, issued by Electoral Registration Officer, Kanjirappally LA Constituency is one and the same person. Hereafter I have changed my name as Pushpakaran N. K.

This change will come into effect in all records related to me.

Panamattam.

PUSHPA KUMARAN. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mathew George, Puthenkalam House, Kurichy P. O., Changanacherry Taluk, Kottayam, Pin-686 532, holder of Extract of School Admission Register with Admission No. 2474, date of Admission 27-5-1974, issued by Headmistress, S.H.U.P.S. Kannady, in the Extract of School Admission Register with Admission No. 13494, date of Admission 31-5-2017, issued by Headmistress, St. Teresa's H.S. Vazhappally of my son Rohith James and as P. M. James in the Ration Card No. 1524081617 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, PAN Card No. CEXPM1999B, issued from Income Tax Department, Govt. of India, in the SSLC of my daughter Reshma James with SSLC No. L 192389 with Register No. 225467 of March 2011 and as James Kutty in the Marriage Certificate dated 17-6-2014, issued from St. Joseph's Church, Kurichy and as Mathew George @ P M James in the Birth Certificate with Registration No. 1801(II)/2004, date of Registration 4-6-2004, issued by Health Inspector Grade-I, Registrar of Births & Deaths, Alappuzha Municipality of my son Rohith James and also known as James in the Birth Certificate with Registration No. II-3793-1995, date of Registration 4-11-1995, issued by Health Inspector Grade-I, Registrar of Births & Deaths, Alappuzha Municipality of my daughter Reshma James is one and the same person. Hereafter I will be known by the name P. M. James only and will sign accordingly.

This change will come into effect in all records related to me.

Kurichy,
20-1-2020.

MATHEW GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saji Samuel, Chiravakkadu Veedu, Santhipuram P. O., Nedungadappally, Karukachal, Changanacherry Taluk, Kottayam District, Pin-686 545; holder of SSLC Book No. E 234391 with Register No. 205677 of March 1992; Electoral Identity Card No. UAH0453514, dated 11-12-2014, issued by the Electoral Registration Officer, Kanjirappally Constituency; Driving Licence No. 28/2201/1997, dated 18-5-2019, issued by Asst. LA, Changanacherry; Ration Card No. 1524101794 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry; Extract of Admission Register with Admission No. 7179, date of Admission 2-6-2014, issued by the Headmistress, St. Philomina's UPS, Mallappally West, of my daughter Aleena Saji; Extract of Admission Register with Admission No. 41262, date of Admission 28-5-2019, issued by the Headmaster, St. Berchmans HSS,

Changanacherry, of my son Amal Saji; Extract of Admission Register with Admission No. 40482, date of Admission 27-5-2017, issued by the Headmaster, St. Berchmans HSS, Changanacherry, of my son Alan Saji; Birth Certificate with Registration No. 544/2006, date of Registration 30-8-2006, issued by the Registrar of Births & Deaths, Vazhappally Grama Panchayat, of my son Amal Saji; Birth Certificate with Registration No. 38/09, date of Registration 8-1-2009, issued by the Registrar of Births & Deaths, Vazhappally Grama Panchayat, of my daughter Aleena Saji; Birth Certificate with Registration No. II 3379-04, date of Registration 24-9-2004, issued by the Registrar of Births & Deaths, Alappuzha Municipality, of my son Alan Saji; have changed my name as Saji C S.

This change will come into effect in all records related to me.

Changanacherry,
10-1-2020.

SAJI SAMUEL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raju. V, Varayolickal House, Urulumotta, Urakkanad P. O., Koottickal, Kanjirappally Taluk, Kottayam- 686 512, holder of Extract of School Admission Register with Admission No. 8528, date of Admission 18-5-1973, issued by Headmaster, C.M.S.L.P. School, Mundakayam have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28463/019, dated 4-6-2019, issued from Aryasamaj, Trivandrum with the same name.

It is further notified that my minor son Arun Raju, holder of Birth Certificate with Registration No. 2167/2011, date of Registration 7-7-2011, issued from Registrar of Births & Deaths, Arpookara Grama Panchayat, Extract of School Admission Register with Admission No. 5586, date of Admission 1-6-2017, issued by Headmaster, Sea View Estate UP School, Parathanam have embraced Hinduism from Christian, Cheramar Community as per the above Suddhi Certificate with the same name. Hereafter we will be the members of Hindu, Cheramar Community.

The above changes will come into effect in all records related to us.

Urakkanad,
31-12-2019.

RAJU. V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thomas Joseph, Mamoottil House, Hemakadavu, Puliyanmala P. O., Udumbanchola Taluk, Idukki District, Pin-685 515; holder of S S L C Book No. A 899396 with Register No. 201465 of March 1976; Passport No.L 1481418, date of issue 30-5-2013, issued by the Regional Passport Officer, Cochin; and known as James Mamoottil in the Electoral Identity Card No. YTW0276667, dated 24-1-2019, issued by the Electoral Registration Officer, Udumbanchola Constituency; Ration Card No. 1630078380 (Sl.No. 6), dated 7-9-2019, issued by Taluk Supply Officer, Udumbanchola; is one and the same person. Hereafter I will be known by the name Thomas Joseph only.

This change will come into effect in all records related to me.

Udumbanchola,
10-1-2020.

THOMAS JOSEPH

NOTIFICATION

I, Sheejamol. P, Puthenveedu, Porikanni, Lonetree P. O., Upputhara, Peermade Taluk, Idukki District, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, C.S.I. in my S S. L. C. Book No. I 253452 with Register No. 207616 of March 1997, is corrected as Christian, S.I.U.C. Nadar vide Certificate No. GI-80/17, dated 6-1-2020, issued by the Tahsildar, Peermade Taluk.

This correction will come into effect in all records related to me.

Lonetree,
16-1-2020.

SHEEJAMOL. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bibimol.P, Pazhayidam House, Alakode, Kalayanthani P. O., Thodupuzha Taluk, Idukki District, Pin-685 588; holder of SSLC Book No. G 238883 with Register No. 194907 of March 1997; Certificate of General Nursing and Midwifery Certificate with Serial No. 29579, Register No. 38992, dated 25-5-2004, issued by the Director of Health Services in Charge, The Kerala Nurses and Midwives Council, Thiruvananthapuram; General Nursing and Midwifery Diploma Certificate dated 15-8-2004, issued by the Principal, Holy Family School of Nursing, Muthalakodam; Higher Grade General Nursing and Midwifery Course

Certificate with Register No. 38992, date of Admission 1-1-2000, issued by the Principal, Holy Family School of Nursing, Muthalakodam; Certificate in Palliative Nursing (BCCPN) in the period of 16-2-2011 to 1-4-2011, issued from the Department of Palliative Care Taluk Head Quarters Hospital, Thodupuzha; also known as Bibi Mol P in the Pre Degree Examination Certificate with Register No. 94373, dated 9-6-1999, issued by the Controller of Examinations, Mahatma Gandhi University; known as Bibimol in the Marriage Certificate with Registration No. 11/2006, date of Registration 7-3-2006, issued by the Local Registrar, Thodupuzha Municipality; Electoral Identity Card No. FBR1563477, dated 2-1-2001, issued by the Electoral Registration Officer, Thodupuzha LA Constituency; and known as Bibimol Ajeesh in the Ration Card No. 1628087205 (Sl.No. 2), dated 27-10-2011, issued by Taluk Supply Officer, Thodupuzha; Passport No. T6893225, date of issue 26-7-2019, issued from the Regional Passport Office, Cochin; is one and the same person. Hereafter I will be known by the name Bibimol Ajeesh only consequent on my marriage.

This change will come into effect in all records related to me.

Thodupuzha,
10-1-2020.

BIBIMOL. P

NOTIFICATION

I, Vikraman Pillai K, Krishna, Chilavannoor Road, Kadavanthra P. O., Ernakulam District, Pin-682 020, do hereby notify for the information of all authorities concerned and the public that my adopted minor son Devanarayanan B (Kerala Gazette No. 49 dated 14-12-2010 Vol.55), holder of Birth Certificate with Registration No. 2789/05 date of Registration 26-12-2005 issued by Registrar of Births & Deaths & Secretary, Oachira Grama Panchayat, also known as Devanarayanan in the School Certificate with Admission No. 20190136 M date of Admission 13th May 2019 issued from Greets Public School, Kaloore, known as Deva Narayanan in the Ration Card No. 1732064495 dated 15-3-2017 issued by City Rationing Officer Ernakulam is one and the same person. Hereafter he will be known by the name Devanarayanan only.

This change will come into effect in all records related to him.

Kaloor,
16-12-2019.

VIKRAMAN PILLAI K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Priyanka M, Thundiparambil House, Thammanam P. O., Ernakulam District, Pin-682 032, holder of S.S.L.C. No. 644168 with Register No. 672521 of March 2004, Higher Secondary Examination (Class XII) Certificate No. HSE 418780 with Register No. 2211260 of March 2006 issued from Board of Higher Secondary Examination, Government of Kerala, Bachelor of Arts Degree Certificate No. 242296 with Register No. NNAGAEGR06 of April 2009 issued from University of Calicut, Master of Arts Degree Certificate No. 0412176 with Register No. OTAJMEG007 of July 2011 issued from University of Calicut, Bachelor of Education Degree Certificate No. 0441841 with Register No. EZALTEG013 of October 2012 issued from University of Calicut, Electoral Identity Card No. WJT0017913 dated 29-9-2008 issued by the Electoral Registration Officer, Alathur LA Constituency, Marriage Certificate No. 08/2014 dated 26-10-2014 issued by Marriage Officer Nemmara, have embraced Islam Religion from Hindu Nair Community vide Discharge Certificate C No. 617/14 dated 27-12-2014 issued from The Maunathul Islam Association, Ponnani with a new name Aysha. Hereafter I will be a member of Islam Religion and will be known by the name Aysha only and will sign accordingly.

This change will come into effect in all records related to me.

Thammanam,
16-12-2019.

PRIYANKA M

NOTIFICATION

I, Hari Kumar A, Sastha Vihar, Govt. H S Road, Edappally P. O., Kochi, Ernakulam District, Pin-682 024, do hereby notify for the information of all authorities concerned and the public that my minor daughter Thushara H S, holder of Birth Certificate with Registration No. 1204/2009 date of Registration 21-5-2009 issued from Health Inspector Gr-1& I/c Registrar of Births & Deaths, Tripunithura Municipality, School Certificate with Admission No. 5738 date of Admission 24-3-2015 issued by the Principal Bhavan's Adarsha Vidyalaya, Kakkannad, also known as Thushara Harikumar Sastha Vihar in the Passport No. P 7922306 issued on 10-3-2017 issued by Regional Passport Officer, Regional Passport Office, Cochin, known as Thushara H in the Ration Card No. 1734143074 (at Sl. No. 2) dated 18-11-2019 issued by the Taluk Supply Officer, Kanayannur, is one and same person. Hereafter I have changed her name as Thushara Lakshmi.

This change will come into effect in all records related to her.

Edappally,
18-12-2019.

HARI KUMAR A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santhosh K D, Kochuthadathil House, Theertham, Elamkunnappuzha P. O., Kochi Taluk, Ernakulam District, Pin-682 503, now employed as Senior Civil Police Officer in Police Department of Kerala, holder of S.S.C. Book No. A 288738 with Register No. 159257 of March 1987 issued from Department of Education Kerala State, have embraced Hinduism from Christian Pulaya (converted) Community vide Conversion Certificate No. 940 dated 27-9-2019 issued from Sree Rama Dasa Mission Universal Society, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Religion.

This change will come into effect in all records related to me.

Ernakulam,
21-12-2019.

SANTHOSH K D

NOTIFICATION

I, Jessy Varghese, Kurisumthottiyil (H), 32/1755B, Nethaji Road, Vankarath Lane, Edappally P. O., Cochin-682 024, do hereby notify for the information of all authorities concerned and the public that my minor son Varghese Jesse, holder of School Certificate with Admission No. 7224, date of Admission 4-4-2019 issued by the Principal, Assisi Vidyaniketan Public School, Kakkannad, Birth Certificate with Registration No. 1007/2012 date of Registration 19-11-2012 issued by the Registrar of Births, Deaths, Marriages, Pala Municipality, Kottayam, also known as Varghese M.N (at Sl. No. 2) in the Ration Card No. 1732093589 dated 31-5-2019 issued by the C.R.O., Ernakulam is one and the same person. Hereafter he will be known by the name Varghese Jesse only.

It is further notified that my another minor son Sebastian Jesse, holder of School Certificate with Admission No. 6203, date of Admission 11-4-2016 issued by the Principal, Assisi Vidyaniketan Public School, Kakkannad, Birth Certificate with Registration No. 109/2008 date of Registration 21-1-2008 issued by the Registrar of Birth, Death and Marriage, Ettumanoor Municipality, Kottayam, also known as Sebastian M.N (at Sl. No. 3) in the Ration Card No. 1732093589 dated 31-5-2019 issued by the C.R.O., Ernakulam is one and the same person. Hereafter he will be known by the name Sebastian Jesse only.

These changes will come into effect in all records related to them.

Edappally,
5-9-2019.

JESSY VARGHESE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sali Joseph, Kunnumpuram House, H No. 54, Nivya Nagar, Kaloor P. O., Ernakulam District, Pin-682 017 holder of S.S.L.C. Book No. A 814130 with Register No. 189435 of March 1974 issued from Department of Education Kerala State, Passport No. J7407536 issued on 8-8-2011 issued by Regional Passport Officer, Cochin, PAN Card with Permanent Account No. ABIPJ7165J issued by Commissioner of Income Tax Cochin, Marriage Certificate No. 108/10 dated 24-2-2010 with Registration No. 108/10 date of Registration 19-2-2010 issued by Local Registrar Marriage (Common) Thuravoor Grama Panchayath, also known as Sali Joy in the Driving Licence No. 8/5104/1988 dated 14-1-2019 issued by Asst. LA Ernakulam, known as Sali in the Electoral Identity Card No. KL/11/072/210010 dated 15-7-1997 issued by the Electoral Registration Officer, Ernakulam Constituency, known as Sally Joy in the details as per record in enclosure to NAVPEN letter PEN/600/SP/Court case 105988 dated 16th April 2019 issued to my husband Joy K.T EX LMA No. 105988 issued from Naval Pension Office Mumbai, is one and the same person. Hereafter I will be known by the name Sali Joseph only.

This change will come into effect in all records related to me.

Kaloor,
10-1-2020.

SALI JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Snehaprabha. M.P, Mannoor Plavungal House, Mosque Road, Maradu P. O., Ernakulam District, Pin-682 304, holder of SSLC Book No. A 019768 with Register No. 171839 of March 1980 issued from Department of Education Kerala State, also known as Prabha Babu Mannoor in the Marriage Certificate No. 2018/2490 with Registration No. MARRIAGE /2018/2490 date of Registration 19-9-2018 issued by Health Officer & Registrar of Birth, Death & Marriage, Kochi Municipal Corporation, in the Passport No. M1066801 date of issue 20-8-2014 issued from Regional Passport Officer Cochin, known as Prabha Babu in the PAN Card No. ADJPB8019Q issued by Commissioner of Income Tax Cochin, All India Secondary School Examination 2007 Certificate with Roll No. 4125373 and S1. No. SSE/2007/024364 dated 28-5-2007 issued from Central Board of Secondary Education, Delhi of my daughter Deepthi Babu M and Birth Certificate with Registration No. 595/91 date of Registration 12-4-1991 issued by Health Inspector and Registrar of Births & Deaths Thripunithura

of my daughter Deepthi M. known as Prabha Babu M in the Election Identity Card No. AFJ0209205 dated 25-1-2011 issued by Electoral Registration Officer, Thripunithura LA Constituency, known as Prabha in the Ration Card No. 1734115724 dated 15-3-2017 issued by Taluk Supply Officer, Kanayannur is one and the same person. Hereafter I will be known by the name Prabha Babu M only consequent on my marriage.

This change will come into effect in all records related to me.

Maradu,
28-12-2019.

SNEHAPRABHA. M.P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhamad Zamierali P A, Palackal House, Old Ponnakudam Road, Kangarappady, Vadacode P. O., Ernakulam District, Pin-682 021 holder of S.S.L.C. Book No. A 473780 with Register No. 93621 of April 1972 issued from Department of Education Kerala State, Driving Licence No. 7/669/2018 dated 22-1-2018 issued by Asst. LA Ernakulam, known as Mohamed Zameer Ali in the Marriage Certificate No. 131 dated 24-11-2011 with No. & date of Registration 551/29/09/85 issued from Kizhakke Muslim Jama-Ath Masthan Pally, Alappuzha, known as Mohamad Zamier Ali in the Passport No. K2057467 issued on 28-11-2011 issued by Assistant Consular Officer, Consulate General of India, Dubai (U.A.E) known as Mohammed Zamir Ali in the Birth Certificate with Registration No. II/2795/87 date of Registration 23-12-1987 issued from Alleppey Municipality of my daughter Sumina; known as Mohammed Zameerali P A in the Birth Certificate with Registration No. II/1098/1995 date of Registration 20-4-1995 issued from Alleppey Municipality of my son Mohammed Sajadh, known as Mohammed Zameer Ali in the Birth Certificate with Registration No. II-123-1999 date of Registration 13-1-1999 issued from Alappuzha Municipality of my son Mohammed Shihab, in the Ration Card No. 1734129370 (at Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannur, known as Zamier Ali in the PAN Card with Permanent Account Number ASNPA4765F issued from Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Mohammed Zameer Ali only and will sign accordingly.

This change will come into effect in all records related to me.

Ernakulam,
16-12-2019.

MUHAMAD ZAMIERALI P A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Devika Suresh, Pallichankudiyil House, Kakkanad, Csez P. O., Ernakulam District, Pin-682 037 holder of S.S.L.C. No. R 431805 with Register No. 507964 of March 2016 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 3/2018/169096 with Register No. 5164296 of March 2018 issued from Board of Higher Secondary Examination, Government of Kerala, Birth Certificate with Registration No. 2967 date of Registration 27-7-2000 issued by Health Supervisor Corporation of Cochin, Marriage Certificate No. 15/2019 dated 3-4-2019 issued by Marriage Officer, Thrikkakara, Electoral Identity Card No. TWH1479575 dated 24-1-2019 issued by the Electoral Registration Officer, Thrikkakara Assembly Constituency, have embraced Islam Religion from Hindu Nair Community as per Discharge Certificate C. No. 337/19 with Admission No. 209/19 dated 30-6-2019 issued from The Maunathul Islam Association, Ponnani with a new name Azah. Hereafter I will be a member of Islam Religion and have changed my name as Azah Zainudheen consequent on my marriage.

This change will come into effect in all records related to me.

Kakkanad,
24-12-2019.

DEVIKA SURESH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shanty.N.G, Thekkoottu House, Nochima, NAD P. O., Aluva, Ernakulam District, Pin-683 563, holder of SSLC Book No. H 274454 with Register No. 540962 of March 1995 issued from Department of General Education Kerala State and Kerala Tailoring Welfare Board Identity Card No. EKM 56367 dated 27-8-2013 [EKM(T)24210] issued by District Executive Officer, Kerala Tailoring Workers Welfare Fund Board Ernakulam, also known as N.G.Shanty in the Marriage Agreement dated 5-10-1996, known as Salini in the Election Identity Card No. BLD1702000 dated 17-1-2016 issued by Electoral Registration Officer, Aluva Assembly Constituency, in the Ration Card No. 1736091184 dated 15-3-2017 issued by the Taluk Supply Officer, Aluva and in the Birth Certificate Registration No. 370/98 date of Registration 3-2-1998 issued by First Grade Health Inspector and Registrar of Births and Deaths, Aluva Municipality of my daughter T.S Sooryagayathry, known as Salini Sujith in the PAN Card No. HPIPS4393G issued from Income Tax Department Govt. of India, known as Shalini Sujith in the SSLC No. N 214162 with Register No. 285932 of March 2013

issued by Board of Public Examination, Kerala of my daughter Sooryagayathry. T. S, known as N. J. Shalini in the Secondary School Examination Grade Sheet cum Certificate of Performance S.No. SSE/2016/1631755 with Registration No. T615/42001/0018 issued from Central Board of Secondary Education Delhi, and in the Birth Certificate with Registration No. 682/2000 date of Registration 15-12-2000 issued by Secretary & Registrar of Births and Deaths, Kizhakkambalam Grama Panchayat of my son Sarath.T.S is one and the same person. Hereafter I will be known by the name Shalini Sujith only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Aluva,
13-12-2019.

SHANTY.N.G

NOTIFICATION

I, Jyothi.K.T, Kochikaranparambu House, Paravur P. O., Ernakulam District, Pin-683 513, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Pulaya in the Extract of Admission Register with Admission No. 3117 date of Admission 10-5-1979 issued by Headmistress Govt. L.P.G.S.N. Parur is corrected as Hindu Viswakarma vide Certificate No. B3-7904/19 dated 12-11-2019 issued by the Tahsildar, Paravur.

It is further notified that my minor daughter Roopal Jyothi whose Community which is wrongly entered as Hindu-Pulaya in her SSLC No. S 556371 with Register No. 252753 of March 2017 is corrected as Hindu Viswakarma vide Certificate referred above issued by Tahsildar Paravur.

This correction will come into effect in all records related to us.

Paravur,
9-12-2019.

JYOTHI. K.T

NOTIFICATION

I, Varunjyothi, Kochikaranparambu House, Paravur P. O., Ernakulam District, Pin-683 513, do hereby notify for the information of all authorities concerned and the public that my Community which wrongly entered as Hindu-Pulaya in my S.S.L.C. No. P207121 with Register No. 382720 of March 2014 is corrected as Hindu Viswakarma vide Certificate No. B3-7904/19 dated 19-12-2019 issued by the Tahsildar Paravur.

This correction will come into effect in all records related to me.

Paravur,
23-12-2019.

VARUNJYOTHI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Tanyajit Thomas, Thalakkottur House, Plot No. 98, Nehru Nagar, Kuriachira P. O., Thrissur District, Pin-680 006, now employed as Assistant Manager in South Indian Bank Aluva Branch and holder of SSLC No. H 189439 with Register No. 308305 of March 2008, Higher Secondary Examination Certificate No. HSE 182715 with Register No. 6189987 of March 2010 issued from Board of Higher Secondary Examination, Govt. of Kerala, Degree of Bachelor of Commerce Certificate No. 0447995 with Register No. THAKBCM089 of April 2013 issued by Vice Chancellor, University of Calicut, Passport No. S6917590 date of issue 30-8-2018 issued by Regional Passport Officer Cochin, Driving Licence No. 8/10859/2016 dated 23-8-2016 issued by the Asst. L.A, Thrissur, PAN Card No. ARGPT4907Q issued from Income Tax Department Govt. of India, also known as Tanya Jit Thomas in the Election Identity Card No. XKE0480392 dated 23-12-2014 issued by Electoral Registration Officer Ollur Assembly Constituency, known as Tanyajit in the Ration Card No. 1841068442 dated 15-3-2017 issued by the Taluk Supply Officer, Thrissur, is one and the same person. I have embraced Hinduism from Christian R.C. Community vide Conversion Certificate No.959 dated 26-10-2019 issued from Sree Ramadasamission Universal Society, Thiruvananthapuram with a new name Tanya Jit. Hereafter I will be a member of Hindu Religion and will be known by the name Tanyajit only.

This change will come into effect in all records related to me.

Thrissur,
1-1-2020.

TANYAJIT THOMAS

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Samsudeen.T.M, Thanathparambil House, Kaipamangalam P. O., Kodungallur Taluk, Thrissur District, Pin-680 681, holder of S.S.L.C. Book No. 864292 with Register No. 301648 of March 1979, in the Marriage Certificate with Registration No. 134/2009 Date of Registration 17-8-2009 issued by the Health Inspector and Local Registrar of Common Marriages, Irinjalakuda Municipality, in the Birth Certificate of my daughter Ayfoona Thanathparambil with Registration No. 484/1994 Date of Registration 16-5-1994 issued by the Registrar of Births and Deaths, Thrissur Corporation, in the Birth Certificate of my daughter Ahsana with Registration No. 1212/1998 Date of Registration 17-4-1998 issued by

the Registrar of Births and Deaths, Kodungallur Municipality, also known as Samsudeen in the Election Identity Card No. LJG1187954 issued on 8-7-2011 by the Electoral Registration Officer, 69 Kaipamangalam LA Constituency, as T M Samsudeen in the PAN Card No. BPSPS4647R issued by the Income Tax Department, Government of India, as Shamsudeen in the Secondary School Examination Grade Sheet cum Certificate of Performance S.No. SSE/2014/1026491 with Roll No. 4201811, Registration No. M114/42288/0051 dated 19-5-2014 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my daughter Ahsana, in the Driving Licence No. 47/6949/2016 dated 27-9-2016 issued by the Asst. LA, Kodungallur, of my daughter Ahsana, in the Election Identity Card No. ZOZ0661983 issued on 6-1-2017 by the Electoral Registration Officer, 69 Kaipamangalam Constituency, of my daughter Ahsana, as T M Shamsudheen in the All India Secondary School Examination, 2010 Statement of Subject Wise Performance S.No. SSE/2010/0367861 with Roll No. 4158972 dated 28-5-2010 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my daughter Ayfoona Thanathparambil, as T M Shamsudeen in the All India Senior School Certificate Examination, 2012 Marks Statement S.No. SSCE/2012/685652 with Roll No.4638287 dated 28-5-2012 and All India Senior School Certificate Examination, 2013 Marks Statement S.No. SSCE/2013/0797815 with Roll No. 4643294 dated 27-5-2013 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my daughter Ayfoona Thanathparambil, as Shamsudheen T M in the Marriage Certificate with Registration No. 290/2016 Date of Registration 23-12-2016 issued by the Registrar of Marriages & Secretary, Kaipamangalam Grama Panchayat, of my daughter Ayfoona Thanathparambil, as Thanath Parambil Makkar Samsudeen in the Indian Passport No. T5001606 issued on 9-4-2019 by the Regional Passport Officer, Cochin, as Thanathparambil Makkar Samsudeen in the Indian Passport No. S2012498 issued on 17-4-2018 by the Regional Passport Officer, Cochin, of my daughter Ayfoona Thanathparambil, in the Indian Passport No. T8877786 issued on 5-9-2019 by the Regional Passport Officer, Cochin, of my daughter Ahsana and as Shamsudheen in the PAN Card No. BAJPT5251Q issued by the Income Tax Department, Government of India, of my daughter Ayfoona Thanathparambil, is one and the same person. Hereafter I will be known by the name Samsudeen.T.M only.

This change will come into effect in all records related to me.

Kaipamangalam,
31-12-2019.

SAMSUDEEN. T. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, V.U. Shajiya, Thanathuparambil House, Kaipamangalam P. O., Kodungallur Taluk, Thrissur District, Pin-680 681, holder of S.S.C. Book No. A 206844 with Register No. 136961 of March 1987, in the Bachelor of Commerce Certificate with Register No. 30390 dated 28-9-1993 issued by the Vice-Chancellor, University of Calicut, in the Birth Certificate of my daughter Ayfoona Thanathparambil with Registration No. 484/1994 Date of Registration 16-5-1994 issued by the Registrar of Births and Deaths, Thrissur Corporation, in the Birth Certificate of my daughter Ahsana with Registration No. 1212/1998 Date of Registration 17-4-1998 issued by the Registrar of Births and Deaths, Kodungallur Municipality, also known as Shajiya V U, Marriage Certificate with Registration No. 134/2009 Date of Registration 17-8-2009 issued by the Health Inspector and Local Registrar of Common Marriages, Irinjalakuda Municipality, as Shajiya in the Election Identity Card No. ZOZ0222349 issued on 30-3-2011 by the Electoral Registration Officer, 69 Kaipamangalam LA Constituency, in the Ration Card No. 1845063225 (at Serial No. 1) issued on 15-3-2017 by the Taluk Supply Officer, Kodungallur, in the Marriage Certificate with Registration No. 290/2016 Date of Registration 23-12-2016 issued by the Registrar of Marriages & Secretary, Kaipamangalam Grama Panchayat, of my daughter Ayfoona Thanathparambil, as Shajiya Shamsudheen in the All India Secondary School Examination, 2010 Statement of Subject Wise Performance S.No. SSE/2010/0367861 with Roll No. 4158972 dated 28-5-2010 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my daughter Ayfoona Thanathparambil, as Shajiya Shamsudeen in the All India Senior School Certificate Examination, 2012 Marks Statement S. No. SSCE/2012/685652 with Roll No. 4638287 dated 28-5-2012 and All India Senior School Certificate Examination, 2013 Marks Statement S.No. SSCE/2013/0797815 with Roll No. 4643294 dated 27-5-2013 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my daughter Ayfoona Thanathuparambil, in the Secondary School Examination Grade Sheet cum Certificate of Performance S.No. SSE/2014/1026491 with Roll No. 4201811, Registration No. M114/42288/0051 dated 19-5-2014 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, of my daughter Ahsana and as Shajiya Samsudeen in the Indian Passport No. S2012498 issued on 17-4-2018 by the Regional Passport Officer, Cochin, of my daughter Ayfoona Thanathparambil, in the Indian Passport No. T8877786 issued on 5-9-2019 by the Regional Passport Officer, Cochin, of my daughter Ahsana, is one and the same person. Hereafter I will be known by the name V.U.Shajiya only.

This change will come into effect in all records related to me.

Kaipamangalam,
31-12-2019.

V.U.SHAJIYA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hassanar.N.A, Nadathara House, Viruppakka, Vazhani P. O., Talappilly Taluk, Thrissur District, Pin-680 589, holder of S.S.L.C. Book No. A 348166 with Register No. 56918 of March 1972 and with Register No. 64914 of September 1972, also known as Hassan in the Election Identity Card No. KL/08/055/414419 issued on 22-5-1998 by the Electoral Registration Officer, For Wadakkanchery Constituency, as Hassan N A in the PAN Card No. AGVPH5834L issued by the Income Tax Department, Government of India, as Nadathara Aidru Hassanar in the Indian Passport No. K7895704 issued on 14-2-2013 by the Regional Passport Officer, Cochin and as N A Hassan in the Ration Card No. 1842098602 (at Serial No. 7) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly, is one and the same person. Hereafter I will be known by the name Hassan. N. A only.

This change will come into effect in all records related to me.

Viruppakka,
1-1-2020.

HASSANAR. N. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ranees, Chuttaparambil House, Cheruthuruthy P. O., Pudussery, Thalappilly Taluk, Thrissur-679 531, holder of SSLC No. Q 519519 with Register No. 302324 of March 2015, Higher Secondary Examination Certificate No. HSE 2/2017/226750 with Register No. 4229082 of March 2017 issued from Board of Higher Secondary Examination, Govt. of Kerala, Birth Certificate with Registration No. 1155/1C/2000, date of Registration 3-4-2000 issued by the Health Inspector & Sub Registrar of Births and Deaths, Thrissur Region of Thrissur Municipal Corporation, Driving Licence No. 48/6207/2018 dated 31-12-2018 issued by the Asst. LA, Wadakkancherry, Ration Card No. 1842155096 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Thalappilly have changed my name as Ranees. C.R.

This change will come into effect in all records related to me.

Cheruthuruthy,
4-1-2020.

RANEES

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Renu E. K., Rayiparambil House, Vazhakunnu, Potta P. O., Chalakudy Taluk, Thrissur District, Pin-680 722, holder of SSLC Book No. 349875 with Register No. 254772 of March 1977 issued from Board of Public Examinations, Govt. of Kerala also known as Renuka in the Election Identity Card Number KL/10/061/027734 dated 28-11-1998 issued by Electoral Registration Officer, Chalakudy L.A. Constituency and in the Ration Card Number 1875027675 dated 15-3-2017 issued by Taluk Supply Officer, Chalakudy is one and the same person. Hereafter I have changed my name as Renuka E. K.

This change will come into effect in all records related to me.

Potta,
20-12-2019.

RENU E. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Moideen Melathil, Maliyekkal House, Pattarkulam, Narukara Post, Ernad Taluk, Malappuram District, Pin-676 122, holder of School Admission Register Extract with Admission No. 452, date of Admission 9-6-1954, of Aided Mappila Lower Primary School, Pappinipara, also known as Moideen Maliyekkal Melathil in the Electoral Identity Card No. ULI1441385, dated 8-6-2015, issued by the Electoral Registration Officer, Manjeri Constituency, and as Moideen in the Ration Card No. 2051004542 (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Moideen Maliyekkal.

This change will come into effect in all records related to me.

Narukara.

MOIDEEN MELATHIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Alavi Hakeem. T. P., Thalakkottupurath House, Cheruvetti, Elankur Post, Ernad Taluk, Malappuram District, Pin-676 122, holder of S.S.L.C. Book No. E 244361, with Register No. 441666, of March 1984, also known as Abdul Hakeem in the Ration Card No. 2051112579 (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Abdul Hakeem.T.P.

This change will come into effect in all records related to me.

Elankur,
3-1-2020.

ALAVI HAKEEM. T. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ifthekaruddeen. K., Kundukulam House, Pallimukku, Pookkottur Post, Ernad Taluk, Malappuram District, Pin-676 517, holder of S.S.L.C. Book No. B 52401, with Register No. 68169, of March 1980, and Driving Licence No. 10/2175/2019, dated 13-2-2019, issued by the Assistant Licensing Authority, Malappuram, also known as Ifthikarudheen. K. in the PAN Card with Permanent Account No. HVUPK6273B, issued by the Income Tax Department, Government of India, and in the S.S.L.C. C No. 214875, with Register No. 549481, of March 2004, of my daughter Farsana. K., and as Ifthikarudheen in the Ration Card No. 2051139419 (Sl. No. 4), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I will be known by the name Ifthikarudheen. K. only.

This change will come into effect in all records related to me.

Pookkottur,
27-12-2019.

IFTHEKARUDEEN.K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abubakkar Karakkattu, Karakkadan House, Velluvangad South Post, Ernad Taluk, Malappuram District, Pin-676 521, holder of S.S.C. Book No. A 000733, with Register No. 414906, of March 1988, also known as Abubakkar in the Electoral Identity Card No. ULI0000216, dated 24-9-2008, issued by the Electoral Registration Officer, Manjeri LA Constituency, as Aboobacker in the PAN Card with Permanent Account No. DFLPA0467N, issued from the Income Tax Department, Government of India, and in the Ration Card No. 2051143268 (Sl. No. 3), issued by the Taluk Supply Officer, Ernad, Manjeri, as Karakkadan Aboobacker in the Birth Certificate with Registration No. 8568, date of Registration 20-11-2003, issued by the Sub Registrar of Births and Deaths, Manjeri Municipality, of my minor son Mohammed Badhsha Karakkadan, and in the Birth Certificate with Registration No. 6197/2009, date of Registration 11-8-2009, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor daughter Baiha Fathima.K., and as Aboobacker.K. in the Birth Certificate with Registration No. 8912/2013, date of Registration 4-11-2013, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my another minor son Muhammed Baheem Sha.K., is one and the same person. Hereafter I have changed my name as Aboobacker Karakkadan.

This change will come into effect in all records related to me.

Velluvangad South,
30-12-2019.

ABUBAKKAR KARAKKATTU

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ayishath. V., Kallarool House, Mankarathodi, Elambra, Payyanad Post, Ernad Taluk, Malappuram District, Pin-676 122, holder of School Admission Register Extract Sl. No. 2524, date of Admission 16-5-1985, of H.M.Y. High School, Manjeri, Electoral Identity Card No. FBV1398775, dated 24-12-2014, issued by the Electoral Registration Officer, Manjeri Constituency, Ration Card No. 2051123489 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, and PAN Card with Permanent Account No. BGGPV9797N, issued from the Income Tax Department, Government of India, also known as Velliyampali Ayishath in the Passport No. P 3698042, date of issue 15-11-2016, issued from the Passport Office, Malappuram, as Hafsath in the Birth Certificate with Registration No. 5919/2007, date of Registration 21-6-2007, issued by the Sub Registrar of Manjeri Municipality, of my minor daughter Mushfira. M. M., in the Birth Certificate with Registration No. 618/10, date of Registration 8-4-2010, issued by the Registrar of Births and Deaths, Pandikkad Grama Panchayat, of my minor son Muhammed Sabith, and in the Birth Certificate with Registration No. 456/2012, date of Registration 18-4-2012, issued by the Sub Registrar of Births and Deaths, Pandikkad Grama Panchayath, of my another daughter Fathima Sanha. M., as Hafsath.V. in the Birth Certificate with Registration No. 6545/2001, date of Registration 6-10-2001, issued by the Sub Registrar of Births and Deaths, Manjeri Municipality, of my daughter Fathima Mubashira, and in the Birth Certificate with Registration No. 803, date of Registration 3-2-2005, issued by the Sub Registrar of Births and Deaths, Manjeri Municipality, of my another daughter Murshida, M. is one and the same person. Hereafter I will be known by the name Hafsath.V. only.

This change will come into effect in all records related to me.

Payyanad.

AYISHATH. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Omana. P., Parambil House, Kozhakkottur, Areekode Post, Ernad Taluk, Malappuram District, Pin-673 639, holder of S.S.L.C. No. C 268390, with Register No. 397799, of March 2002, Marriage Certificate No. 8446/2013, with Registration No. 163/2013, date of Registration 11-10-2013, issued by the Local Registrar, Areacode Grama Panchayat, and mentioned in the Birth Certificate with Registration No. 7769/2015, date of Registration 16-3-2015, issued by the Sub Registrar of Birth and Death, Kozhikode Corporation, of my minor daughter Nivedhya.T., also known as Omana in the Electoral Identity Card No. WYO0177394, dated 15-1-2011, issued by the Electoral Registration Officer, Thiruvambady LA Constituency, and in the Ration Card No. 2159089781 (Sl. No. 3), issued by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed my name as Asha. P.

This change will come into effect in all records related to me.

Areekode,
30-12-2019.

OMANA. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Alavikutty. K.V., Kooliyodan House, Mullampara, Vakkethodi, Manjeri Post, Ernad Taluk, Malappuram District, Pin-676 121, holder of School Admission Register Extract No. 14405, date of Admission 20-5-1985, of Govt. High School For Boys, Manjeri, also known as Alavi Kutty. K. in the Driving Licence No. 10/10365/2014, dated 8-8-2016, issued by the Assistant Licensing Authority, Malappuram, as Alavikutty in the PAN Card with Permanent Account No. BNDPA2570G, issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. FBV2094001, dated 7-4-2006, issued by the Electoral Registration Officer, Manjeri LA Constituency, and in the Ration Card No. 2051000952 (Sl. No. 2), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Alavikutty. K.

This change will come into effect in all records related to me.

Manjeri.

ALAVIKUTTY. K. V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kallyani Panarukundil, 'Akhilam Nivas', Pulloormannappara, Areekode Post, Ernad Taluk, Malappuram District, Pin-673 639, holder of School Admission Register Extract with Admission No. 2051, date of Admission 26th May 1993, of C.H.M.K.M.H.S., Kavanur, also known as Kanjana Panarkundil in the Driving Licence No. 10/3174/2019, dated 5-3-2019, issued by the Assistant Licensing Authority, Malappuram, as Kanchana in the Electoral Identity Card No. FBV1843663, dated 22-10-2015, issued by the Electoral Registration Officer, Eranad Constituency, in the Ration Card No. 2051161344 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, and in the Birth Certificate with Registration No. 5805, date of Registration 1-9-2000, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my daughter Aghila. P., as Kanchana. P. K. in the S.S.L.C. No. N 453030, with Register No. 384941, of May 2013, of my son Akhilesh. E., and in the S.S.L.C. No. L 410941, with Register No. 374857, of May 2011, of my daughter Anusha. E. is one and the same person. Hereafter I have changed my name as Kanjana Panarukundil.

This change will come into effect in all records related to me.

Areekode,
30-12-2019.

KALLYANI PANARUKUNDIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ali Parammal, Parammal House, Pulvetta Post, Karuvarakundu, Nilambur Taluk, Malappuram District, Pin-676 523, holder of School Admission Register Extract with Admission No. 947, date of Admission 2-6-1966, of G.L.P.S., Pulvetta, also known as Ali in the Electoral Identity Card No. IHN0298042, dated 3-4-2012, issued by the Electoral Registration Officer, Wandoor LA Constituency, and in the Ration Card No. 2052066926 (Sl. No. 10), issued by the Taluk Supply Officer, Nilambur, as Alavi in the Birth Certificate with Registration No. 321/1988, date of Registration 16-8-1988, issued by the Registrar of Births and Deaths, Karuvarakundu Grama Panchayat, of my son Hameedali, as Alavi. P. in the S.S.L.C. No. E 018536 with Register No. 115902 of March 2005, of my son Hameedali. P. and in the S.S.L.C. No. T 759711, with Register No. 362460 of March 2018, of my minor son Hisham. P., and as Parammal Alavi in the Birth Certificate with Registration No. 172/2002, date of Registration 22-5-2002, issued by the Registrar of Births and Deaths, Karuvarakundu Grama Panchayat, of my minor son Hisham, is one and the same person. Hereafter I will be known by the name Alavi only.

This change will come into effect in all records related to me.

Pulvetta,
21-12-2019.

ALI PARAMMAL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Faseela. K., Kambala Thekkummuri House, Edayur North Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of S.S.L.C. No. L 318265 with Register No. 433517 of March 2011, and Higher Secondary Examination Certificate No. HSE 2/2013/224851, with Register No. 9219723 of March 2013, issued by the Board of Higher Secondary Examination, Government of Kerala, Marriage Certificate No. 10295/2019 with Registration No. 240/2019, date of Registration 17-10-2019, issued by the Local Registrar of Marriages (Common), Pattambi Municipality, and mentioned in the Birth Certificate with Registration No. 2441/2018, date of Registration 11-9-2018, issued by the Registrar of Births and Deaths, Vattamkulam Grama Panchayat, of my minor daughter Dua Sanjeed. K. T., also known as Faseela in the Electoral Identity Card No. ZKV2305779, dated 6-1-2017, issued by the Electoral Registration Officer, Kottakkal Constituency, and in the Birth Certificate with Registration No. 5762/95, date of Registration 1-12-1995, issued by the Registrar of Births and Deaths, Ottapalam Municipality, is one and the same person. Hereafter I have changed my name as Fasla. K.

This change will come into effect in all records related to me.

Edayur North.

FASEELA. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saramma. U., Thekkedath House, Kadoopuram, Koottilangadi Post, Perinthalmanna Taluk, Malappuram District, Pin-676 506, holder of S.S.L.C. Book No. G 162306, with Register No. 159754 of March 1994, also known as Sarabi in the Ration Card No. 2053135610 (Sl. No. 1), issued by the Taluk Supply Officer, Perinthalmanna, and in the Electoral Identity Card No. HFS2053270, dated 6-8-2017, issued by the Electoral Registration Officer, Mankada Constituency, as Sarabi. U. in the Birth Certificate with Registration No. 5932/2013, date of Registration 7-9-2013, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Dhiya Fathima. T., and in the Birth Certificate with Registration No. 3122/2016, date of Registration 26-5-2016, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my minor son Muhammed Dilshan. T., is one and the same person. Hereafter I will be known by the name Sarabi. U. only.

This change will come into effect in all records related to me.

Koottilangadi,
27-12-2019.

SARAMMA. U.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nisha Baby. T., Kotheripurayi House, Vilayil Post, Kondotty Taluk, Malappuram District, Pin-673 641, holder of S.S.L.C. No. G 337333, with Register No. 416219, of March 2007, Higher Secondary Examination Certificate No. HSE A 179656 with Register No. 5321936, of June 2009 (SAY) issued by the Board of Higher Secondary Examination, Government of Kerala, Driving Licence No. 10/1577/2018, dated 30-1-2018, issued by the Assistant Licensing Authority, Malappuram, and Marriage Certificate No. 2670/2019, with Registration No. 110/2019, date of Registration 25-6-2019, issued by the Local Registrar Common Marriages, Muthuvallur Grama Panchayat, also known as Nisha Baby in the Electoral Identity Card No. ZXU0355719, dated 1-4-2013, issued by the Electoral Registration Officer, Kondotty LA Constituency, and as Nishababy in the Ration Card No. 2077034167 (Sl. No. 4), issued by the Taluk Supply Officer, Kondotty, is one and the same person. Hereafter I have changed my name as Nisha. T.

This change will come into effect in all records related to me.

Vilayil,
28-12-2019.

NISHA BABY. T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shiji.V, Karingali Parambath House, Edavannappara, Cheruvayoor P. O., Vazhakkad, Kondotty Taluk, Malappuram-673 645, holder of Extract of Admission Register with Admission No. 8917, date of Admission 24-5-1988 issued by the Headmaster, Govt. High School, Vazhakkad, in the Driving licence No. 11/75/2003 dated 22-2-2016 issued by the Asst. LA, Malappuram, also known as Shiji in the Ration Card No. 2077054376 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kondotty, in the Birth Certificate of my daughter Nikitha with Registration No. XII/19103/2003, date of Registration 19-11-2003 issued by the Health Officer and Registrar of Birth and Deaths, Corporation of Calicut, in the Election Identity Card No. ZXU0263285 dated 22-10-2015 issued by the Electoral Registration Officer, Kondotty Assembly Constituency, known as Shiji. K. P in the Marriage Certificate with Registration No. 88/2015, date of Registration 20-4-2015 issued by the Registrar of Marriage/Common/Secretary, Madavoor Grama Panchayat, in the Birth Certificate of my daughter Namitha. K. P with Registration No. 32136/2009, date of Registration 4-11-2009 issued by the Sub Registrar of Birth and Death, Kozhikkode Corporation, in the Extract of School Admission Register of my daughter Namitha. K. P with Admission No. 14854, date of Admission 31-5-2018 issued by the Headmistress, G.H.S. Chaliyappuram, Malappuram, in the Birth Certificate of my daughter Nandhitha K. P with Registration No. 27526/2016, date of Registration 10-9-2016 issued by the Registrar of Births and Deaths, Kozhikkode Corporation, known as Shiji Karingali Parambath in the Passport No. P9047728 dated 10-4-2017 of my daughter Nandhitha Karingali Parambath, in the Passport No. P9047735 dated 10-4-2017 of my daughter Namitha Karingali Parambath, in the Passport No. P9048416 dated 10-4-2017 of my daughter Nikitha Karingali Parambath, in the Passport No. N0242025 dated 10-7-2015 of my wife Sajitha Shiji, all the above four passports issued by the Passport Officer, Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Shaji. K.

This change will come into effect in all records related to me.

Cheruvayoor.

SHIJI. V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saleena. A. P., Marathumvalli House, Millumpadi, Nediyrrippu Post, Kondotty Taluk, Malappuram District, Pin-673 638, holder of S.S.L.C. No. A 185368, with Register No. 551265 of March 2000 and Higher Secondary Examination Certificate No. HSE 265622, with Register No. 678625, of March 2002, of Board of Higher Secondary Examination, Government of Kerala, also known as Saleena Naseer in the Electoral Identity Card No. ZXU0922666, dated 8-4-2019, issued by the Electoral Registration Officer, Kondotty Constituency, in the PAN Card with Permanent Account No. BVKPN1556L, issued from the Income Tax Department, Government of India, in the Ration Card No. 2077031966 (Sl. No. 4), issued by the Taluk Supply Officer, Kondotty, in the Certificate of Entry of Birth File Number SAUJ21476109, date of Registration 22-7-2009, issued by the Consulate General of India, Jeddah, Kingdom of Saudi Arabia, of my minor son Nidal Naseer, in the Birth Certificate No. SAUJ50872017, date of issue 8-2-2017, issued by the Consulate General of India, Jeddah, Kingdom of Saudi Arabia, of my another minor son Nazil Naseer Pulikkal, and in the Certificate of Entry of Birth File Number SAUJ50642217, date of Registration 5-2-2017, issued by the Consulate General of India, Jeddah, Kingdom of Saudi Arabia, of my minor daughter Airin Naseer Pulikkal, as Naseer Saleena in the Passport No. L 6600463, date of issue 4-3-2014, issued by the Consulate General of India, Jeddah, and as Saleena in the Birth Certificate with Registration No. XI/54/2005, date of Registration 3-2-2005, issued by the Registrar of Births and Deaths, Kozhikkode Corporation, of my another minor son Nafel Mohammed, is one and the same person. Hereafter I will be known by the name Saleena Naseer only.

This change will come into effect in all records related to me.

Nediyrrippu.

SALEENA. A. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdussamad. V., Valkandathil House, Theendapara, Omanoor Post, Kondotty Taluk, Malappuram District, Pin-673 645, holder of S.S.L.C. Book No. F 410320, with Register No. 399422, of March 1993, also known as Abdusammed. V. in the Driving Licence No. 10/5791/1997, dated 11-11-2010, issued by the Assistant Licensing Authority, Malappuram, as Abdusamad in the Ration Card No. 2077052268 (Sl. No. 5), issued by the Taluk Supply Officer, Kondotty, and in the Birth Certificate with Registration No. 1465/2000, date of Registration 18-9-2000, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my son Muhammed Anas, as Abdul Samad in the Electoral Identity Card No. FBV1788405, dated 16-10-2002, issued by the Electoral Registration Officer, Manjeri LA Constituency, as Abdusamad. P. P. in the S.S.L.C. No. U 346975, with Register No. 498248, of March 2019, of my minor daughter Fahmida Shirin. P. P., in the Birth Certificate with Registration No. 2657/03, date of Registration 13-12-2003, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my minor daughter Fahmida Shirin, and in the S.S.L.C. No. R 240344, with Register No. 336391, of March 2016, of my son Muhammed Anas. P. P., as Abdu Samad. P. P., in the Birth Certificate with Registration No. 2411/2013, date of Registration 18-11-2013, issued by the Sub Registrar of Births and Deaths, Kuzhimanna Grama Panchayat, of my minor son Muhammed Arshad. P. P., and in the Birth Certificate with Registration No. 94/2009, date of Registration 5-2-2009, issued by the Registrar of Births and Deaths, Vazhakkad Grama Panchayat, of my another minor daughter Nafiha Sherin. P.P., is one and the same person. Hereafter I have changed my name as Abdu Samad Padinchare Palliyali.

This change will come into effect in all records related to me.

Omanoor,
30-12-2019.

ABDUSSAMAD. V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Adil, Thanal House, Kunnumakkara P. O., Chombala, Vatakara Taluk, Kozhikode District, Pin-673 308, holder of All India Secondary School Examination 2010 S. No. SSE/2010/328571 with Roll No. 4167734 issued on 28-5-2010, by the Controller of Examinations, C.B.S.E., Delhi, All India Senior School Certificate Examination, 2013 S No. SSCE/2013/0596874 with Roll No. 4650563 issued on 27-5-2013 by the Controller of Examinations, C.B.S.E, Delhi, Birth Certificate with Registration No. 743/93 date of Registration 13-10-1993, issued by the Registrar of Birth & Death, Executive Officer, Kuttiady Panchayat, Driving Licence No. 18/4395/2012 issued on 29-6-2012 by the

Asst. LA, Vadakara, Passport No. R0349899 issued on 23-6-2017 by the Passport Officer, Passport Office, Kozhikode, Election Identity Card No. TXA0232900 issued on 3-1-2012 by the Electoral Registration Officer, Vadakara LA Constituency, in the Ration Card No. 2161142725 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Vadakara, have changed my name as Adil Kunhabdulla.

This change will come into effect in all records related to me.

Kunnumakkara. _____

ADIL

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Saleena. A. K, Ayyappan Kandy House, Perambra P. O., Koyilandy Taluk, Kozhikode District, Pin-673 525, holder of SSLC Book No. D 343848 with Register No. 411150 of March 1991, B.A. Degree Certificate No. 07189 with Register Nos. 83641 of April 1997, and 31403 of September 1998 issued on 10-3-2000 from the Vice Chancellor, University of Calicut, M. A. Degree Certificate with Register No. 014M12079N70132 of May 2012 issued on 4-10-2012 from the Vice-Chancellor, Annamalai University, B. Ed. Degree Certificate No. 190073 with Register No. 154 of May 2000 issued on 11-8-2009 by the Vice Chancellor, University of Calicut, M. Ed. Degree No. 0836723 with Register No. DMANMED023 of November 2014 issued by the Vice-Chancellor, University of Calicut, and in the PAN Card No. CEBPS6659Q issued from Income Tax Department, Government of India, and entered in the Birth Certificate of my minor son Gazanfar Mihan (Registration No. 14420/2006 date of Registration 12-5-2006, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation), entered in the Extract of Admission Register of my minor son Janafroz Mirza Admission No. 21745 date of Admission 5-5-2018 issued by the Headmaster, G.M.H.S.S., C.U. Campus, Calicut University P. O. also known as Saleena in the Election Identity Card No. DYX1533306 issued on 5-5-2001 by the Electoral Registration Officer, Perambra LA Assembly Constituency, in the Ration Card No. 2055131678 issued on 15-3-2017 by the Taluk Supply Officer, Tirurangadi, and entered as Saleena M. K. in the Birth Certificate of my minor son Janafroz Mirza (Registration No. I/615/2004 date of Registration 18-8-2004, issued by the Health Officer and Registrar of Birth & Deaths, Corporation of Calicut), is one and the same person. Hereafter I have changed my name as Salina Ali.

This change will come into effect in all records related to me.

Perambra,
18-12-2019.

SALEENA. A. K

NOTIFICATION

I, Anusanth M, Anusree House, Cherukkad P. O., Koyilandy Taluk, Kozhikode District, Pin Code-673 527, do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered as Hindu-Mannan in the S. S. L. C. No. H 092079 with Register No. 194766 of March 2008 is corrected as Hindu-Peruvannan vide Certificate No. G1-16619/2019 dated 13-12-2019 issued by the Tahsildar, Taluk Office, Koyilandy.

This correction will come into effect in all records related to me.

Cherukkad.
16-12-2019.

ANUSANTH M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Balan. V. P, Kamikaram House, Komath Road, Kollam P. O., Koyilandy Taluk, Kozhikode District, Pin-673 307, holder of SSLC Book No. E 708994 with Register No. 230056 of March 1985, also known as Balaram Gopalan in the Passport No. L4928078 issued on 12-5-2014 from the Asstt. Consular Officer, Embassy of India, Bahrain, and known as Balaram in the Election Identity Card No. FVT1244276 issued on 15-9-2000 by the Electoral Registration Officer, Quilandy LA Constituency, in the Marriage Certificate No. 1/273 with Registration No. 120/99 date of Registration 13-5-1999, issued by the Local Registrar, Secretary, Vatakara Municipality, and known as Balaram in the Ration Card No. 2160117798 (Sl. No. 9) issued on 15-3-2017 by the Taluk Supply Officer, Koyilandy, entered as V. P Balaram in the Birth Certificate of my daughter Bhavyaram Solanky (Registration No. 796/2001 date of Registration 8-3-2001, issued by the Health Inspector Gr. I, Registrar of Births & Deaths, Vadakara Municipality), entered as Balaram V. P in the Birth Certificate of my minor daughter Bhavika Ram Solanky (Registration No. 2014/2008 date of Registration 17-10-2008, issued by the Registrar of Births & Deaths, Health Inspector Gr. I, Vatakara Municipality), and in the Birth Certificate of my minor son Bhuvanesh Ram Solanky (Registration No. 2015/2008 date of Registration 17-10-2008, issued by the Registrar of Births & Deaths, Health Inspector Gr. I, Vatakara Municipality), is one and the same person. Hereafter I will be known by the name Balaram Gopalan only.

This change will come into effect in all records related to me.

Kollam,
19-12-2019.

BALAN.V. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prafasi. P. K, Nadathalakkandy House, Mannankavu P. O., Koyilandy Taluk, Kozhikode District, Pin-673 614, holder of SSLC No. 062659 with Register No. 231714 of March 1999, also known as Brabsi P K in the Driving Licence No. 56/7124/2013 issued on 29-8-2013 by the Asst. LA, Koyilandy, and known as Brabsi in the Election Identity Card No. DYX1762954 issued on 27-12-2014 by the Electoral Registration Officer, Balussery Assembly Constituency, and in the Ration Card No. 2160197604 issued on 24-12-2018 by the Taluk Supply Officer, Koyilandy, and entered in the Birth Certificate of my minor daughter Ayesha Fathima N K (Registration No. 35123/2010 date of Registration 7-12-2010, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation), and entered in the S.S.L.C. of my son Mubilshin Refi N K (Certificate No. R 320858 with Register No. 277411 of March 2016), is one and the same person. Hereafter I will be known by the name Brabsi. P. K only.

This change will come into effect in all records related to me.

Mannankavu.

PRAFASI. P. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Fathima K. P, Puthanpurayil House, Koroth Road, Azhiyur P. O., Kozhikode Taluk, Kozhikode District, Pin-673 309, holder of SSLC D No. 421222 with Register No. 375770 of March 2004, Higher Secondary Examination Certificate No. HSE 275197 with Register No. 2254213 of March 2006 issued from the Board of Higher Secondary Examination, Government of Kerala, in the Election Identity Card No. WEY0638551 issued on 29-4-2016 by the Electoral Registration Officer, Kozhikode South Assembly Constituency, and in the Marriage Certificate No. Spl M No. 02/2016, issued by the Marriage Officer, Meenchanda, also known as Fathima Koottungal Paramba in the PAN Card No. HHXPK4678H issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Shani K P.

This change will come into effect in all records related to me.

Azhiyur,
18-12-2019.

FATHIMA K. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sarfudeen. A. P, Puncharath House, Kallurutty P. O., Omassery, Kozhikode Taluk, Kozhikode District, Pin-673 582, holder of Extract of School Admission Register with Admission No. 1051 date of Admission 28-5-1991 issued by the Headmaster, St. Thomas U. P. School, Kallurutty, also known as Sarfudheen in the Election Identity Card No. FZQ1305929 issued on 1-5-2001 by the Electoral Registration Officer, Kunnamangalam LA Constituency, entered in the Birth Certificate of my minor daughter Shifa Sherin P (Registration No. XII/12315/2003 date of Registration 26-7-2003, issued by the Registrar of Births and Deaths, Kozhikode Corporation), entered in the Extract of School Admission Register of Shifa Sherin P (Admission No. 18293 date of Admission 11-5-2017 issued by Headmaster, Sacred Heart H.S.S., Thiruvambady), entered as Sharafudheen A P in the Birth Certificate of my minor daughter Fidha Sherin P (Registration No. 31273/2007 date of Registration 18-10-2007, issued by the Registrar of Births and Deaths, Kozhikkode Corporation), entered in the Extract of School Admission Register of Fidha Sherin P (Admission No. 2853 date of Admission 9-5-2018 issued by Headmaster, St. Thomas U. P. School, Kallurutty), and known as Sharafudheen in the Ration Card No. 2159068016 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I will be known by the name Sharafudheen A P only.

This change will come into effect in all records related to me.

Kallurutty,
19-12-2019.

SARFUDEEN. A.P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sreemol S S, Velloppurathkandy House, Pavandoor P. O., Kakkur, Kozhikode Taluk, Kozhikode District, Pin-673 613, holder of SSLC No. M 496672 with Register No. 201716 of March 2012, Higher Secondary Examination Certificate No. HSE 2/2014/282381 with Register No. 1272471 of March 2014 issued from the Board of Higher Secondary Examination, Government of Kerala, in the BPT Provisional Degree Certificate No. 0090181 with

Register Number 140110335 issued on 24-10-2019 by the Controller of Examination, Kerala University of Health Sciences, Thrissur, in the Birth Certificate with Registration No. 1294/1996 date of Registration 12-11-1996, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation, and in the Election Identity Card No. WFG0424218 issued on 19-1-2015 by the Electoral Registration Officer, Elathur Assembly Constituency, also known as Sreemol in the Ration Card No. 2159095091 (Sl. No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed my name as Shikha S S.

This change will come into effect in all records related to me.

Pavandoor,
19-12-2019.

SREEMOL S S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Veeran Thiruvallur, Ayippottammal House, Pulparamba, Chennamangallur P. O., Kozhikode Taluk, Kozhikode District, Pin-673 602, holder of SSLC Book No. A 029591 with Register No. 245412 of March 1979, also known as Veeran Thiruvallur in the Pre-Degree Certificate No. 11181 with Register No. 35785 issued on 28-7-1982 by the Controller of Examinations, University of Calicut, and known as Beeran in the Election Identity Card No. WYO0631382 issued on 18-7-2017 by the Electoral Registration Officer, Thiruvambady Assembly Constituency, in the PAN Card No. DEHPB9535P issued from Income Tax Department, Government of India, and in the Ration Card No. 2159073395 (Sl. No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I will be known by the name Beeran only.

This change will come into effect in all records related to me.

Chennamangallur,
19-12-2019.

VEERAN THIRUVALLOOR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bajas. K, Kalleri House, Peruvayal P. O., Kozhikode Taluk, Kozhikode District, Pin-673 008, holder of SSLC No. L 512473 with Register No. 455624 of March 2011, Higher Secondary Examination Certificate No. HSE 2/2013/259636 with Register No. 9254184 of March 2013 issued from the Board of Higher Secondary Examination, Government of Kerala, in the Birth Certificate with Registration No. 76/1994 date of Registration 20-12-1994, issued by the Registrar of Births and Deaths, Peruvayal Grama Panchayat, in the Driving Licence No. 11/7640/2013 issued on 6-5-2019 by the Asst. LA, Nanmanda, and in the PAN Card No. IRSPK1630K issued from Income Tax Department, Government of India, also known as Bajas Kalleri in the Passport No. P4626249 issued on 4-11-2016 by the Passport Officer, Passport Office, Kozhikode, and known as Bajas in the Election Identity Card No. NVK0354092 issued on 9-1-2016 by the Electoral Registration Officer, Kunnamangalam Assembly Constituency, and in the Ration Card No. 2159060109 (Sl. No. 4) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed my name as Favas. K.

This change will come into effect in all records related to me.

Peruvayal,
20-12-2019.

BAJAS. K

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Harshad. V. T, Thaikadappurath House, Chaliyam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 301, holder of SSLC No. I-403223 with Register No. 450546 of March 2009, in the Driving Licence No. 10/17702/2012 issued on 27-10-2012 by the Asst. LA, Malappuram, in the Marriage Certificate No. 8437/2017 with Registration No. 245/2017 date of Registration 6-10-2017, issued by the Local Registrar of Marriages (Common), Kadalundi Grama Panchayat, in the Birth Certificate with Registration No. 635/2012 date of Registration 8-11-2012, issued by the Registrar of Births and Deaths, Kadalundi Grama Panchayat, and entered in the Birth Certificate of my minor son Muhammed Saheer (Registration No. 682/2019 date of Registration 10-1-2019, issued by the Sub Registrar of Birth & Death, Kozhikode Corporation), also known as Harshad Valiya Thaikadappuram in the Passport No. K6710612 issued on 12-12-2012 by the Assistant,

Passport Office, Kozhikode, entered in the Passport of my wife Shabna Mol Kaithavalappil (No. S0836927 issued on 22-6-2018 by the Passport Officer, Passport Office, Kozhikode), entered in the Passport of my minor son Muhammed Saheer (No. T1268599 issued on 22-2-2019 by the Passport Officer, Passport Office, Kozhikode), and known as Harshad in the PAN Card No. ATNPV2947H issued from Income Tax Department, Government of India, in the Election Identity Card No. XJO0106336 issued on 19-8-2010 by the Electoral Registration Officer, Bepore LA Constituency, and in the Ration Card No. 2159292525 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, is one and the same person. Hereafter I have changed my name as Harshad T.

This change will come into effect in all records related to me.

Chaliyam.
27-12-2019.

HARSHAD. V.T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Shefiek. T. P, Mele Maruthi House, Perumugham P. O., Kozhikode Taluk, Kozhikode District, Pin-673 631, holder of SSLC A No. 179600 with Register No. 565356 of March 2000, also known as Muhmmmed Shefiek. T. P, Higher Secondary Examination Certificate No. HSE. 390440 with Register No. 680250 of March 2002 issued from the Board of Higher Secondary Examination, Government of Kerala, and known as Mohammed Shafiek T P in the Driving Licence No. 11/6223/2001 issued on 10-3-2017 by the Addl. LA, Kozhikode, and as Thekkum Puram Muhammed Shefiek in the PAN Card No. CORPM7451Q issued from Income Tax Department, Government of India, in the Passport No. J5544540 issued on 15-5-2011 from the Assistant Consular Officer, Embassy of India, Kuwait, entered as Muhammed Shefiek Thekkum Puram in the Passport of my wife Rifsana Shefiek (No. J8757532 issued on 9-8-2011 by the Assistant Passport Office, Kozhikode), and as Muhammadshafeekh in the Election Identity Card No. HPN1784198 issued on 11-1-2002 by the Electoral Registration Officer, Bepore LA Constituency, is one and the same person. Hereafter I have changed my name as Muhammed Shafiek T P.

This change will come into effect in all records related to me.

Perumugham,
27-12-2019.

MUHAMMED SHEFIEQ. T. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shiji T V, 37/895, Krishnakripa (House), Kannamkutty Vayal, P. O. Karuvisseray, Kozhikode Taluk, Kozhikode District, Pin-673 010, holder of SSLC Certificate S No. AA 3088028 with Register No. 486895 of March 1995 issued by the Secretary, Board of Secondary Education, Tamil Nadu, Higher Secondary Course Certificate S No. AB 2337509 with Register No. 768907 of March 1997 issued by the Secretary, Board of Higher Secondary Education, Tamil Nadu, B.B.A Degree Certificate No. 081735 with Register No. 98UBA14288 of May 2002 issued by the Vice-Chancellor, University of Madras, in the Marriage Certificate No. 142339/2011 with Registration No. 3558/2011 date of Registration 30-11-2011, issued by the Health Officer & Registrar of Marriages (Common), Kozhikode Corporation, entered in the Birth Certificate of my minor son Sanjay.T.S (Registration No. 34616/2013 date of Registration 21-11-2013, issued by the Sub-Registrar of Birth & Death, Kozhikode Corporation), and entered in the Birth Certificate of my minor daughter Shreya T. S (Registration No. 2657/2017 date of Registration 3-2-2017, issued by the Sub-Registrar of Birth & Death, Kozhikode Corporation), and in the PAN Card No. DBGPS5887H issued from Income Tax Department, Government of India, also known as T.V Shiji Diploma in Computer Aided Finance & Accounts issued on 25-12-1999 by the Chairman, Council of Education & Training, and in the Certificate India Computer Technology Cert. No. ICT VFH 118 with Reg. No. 1098/2000/5-10-2000/ issued on 30-11-2001 by the Director, ICT, Tamil Nadu, and known as Shiji in the Driving Licence No. 11/4903/2011 issued on 21-11-2011 by the Asst. LA, Kozhikode, in the Election Identity Card No. MLB2136067 issued on 7-3-2006 by the Electoral

Registration Officer, Kozhikode-1 LA Constituency, and as Shiji Thengampully Velayudhan in the Passport No. K0757415 issued on 5-2-2012 by the Second Secretary (HOC & Community Welfare), Embassy of India, Muscat, and as T.A.Shiji in the Ration Card No. 2157052866 (Sl. No. 2) issued on 15-3-2017 by the City Rationing Officer (North), Kozhikode, is one and the same person. Hereafter I have changed my name as Shijin.T.V.

This change will come into effect in all records related to me.

Karuvisseray,
27-12-2019.

SHIJI T V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jaifar P A, Kayyelikkal House, Kallurutty P. O., Omassery, Kozhikode Taluk, Kozhikode District, Pin-673 582, holder of extract of School Admission Register with Admission No. 8744 date of Admission 23-5-1990 issued by the Headmaster, Sacred Heart High School, Thiruvambady, also known as Jafer in the Election Identity Card No. KL/05/027/036259 issued on 9-10-1998 by the Electoral Registration Officer, for Kunnamangalam Constituency, in the Ration Card No. 2178087503 (Sl. No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, entered in the S.S.L.C. of my daughter Jumana Jasmine J (Certificate No. P 439554 with Register No. 201737 of March 2014), entered in the S.S.L.C. of my minor son Muhammed Jazeel J (Certificate No. S 367170 with Register No. 476222 of March 2017), entered as Jaffer in the Birth Certificate of my daughter Jumana Jasmine J (Registration No. 504/1998 date of Registration 24-4-1998, issued by the Registrar of Births & Deaths, Secretary, Mukkom Grama Panchayat, Kozhikode), entered as Jafer Kayyelikal in the Birth Certificate of my minor son Muhammed Jazeel (Registration No. 1234/02 date of Registration 21-6-2002, issued by the Registrar of Births & Deaths, Secretary, Mokokom Grama Panchayat), is one and the same person. Hereafter I have changed my name as Jafer P A.

This change will come into effect in all records related to me.

Kallurutty,
27-12-2019.

JAIFAR P A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Raiza K.R, Shelter House, Jayanthi Nagar Colony, P. T. Usha Road, Beach P. O., Kozhikode Taluk, Kozhikode District, Pin-673 032, holder of SSLC B No. 095695 with Register No. 528970 of March 2001, Higher Secondary Examination Certificate No. HSE. 784419 with Register No. 922508 of March 2003 issued from the Board of Higher Secondary Examination, Government of Kerala, in the Election Identity Card No. YTA0357491 issued on 13-1-2014 by the Electoral Registration Officer, Kozhikode North LA Constituency, in the Marriage No. MGC-S016-2017-18 with CD No. MGCM25 date of Registration 11-8-2017, issued by the Registrar of Marriage, Mangaluru City, also known as Aanjali Sandeep Shetty in the PAN Card No. AHMPRI522M issued from Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Aanjali Sandeep Shetty only and will sign accordingly.

This change will come into effect in all records related to me.

Beach,
30-12-2019.

RAIZA K.R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Abdul Salam. K. P, Thayyil House, Cheruvatta Kadavu, Parambil P. O., Kozhikode Taluk, Kozhikode District, Pin-673 012, holder of Extract of School Admission Register with Admission No. 13591 date of Admission 22-5-1986 issued by the Headmistress, Govt. Ganapat High School, P. O. Kallai, also known as Abdul Saleem in the Election Identity Card No. KL/05/027/432209 issued on 15-10-1998 by the Electoral Registration Officer, for Kunnamangalam Constituency, and in the Ration Card No. 2159279532 (Sl. No. 6) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, entered as Saleem in the Birth Certificate of my son Muhammed Sabith. K. P (Registration No. XII/5220/96 date of Registration 9-4-1996, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), entered as

Abdul Salim in the Birth Certificate of my minor son Muhammed Safwan K. P (Registration No. VI/3063/2002 date of Registration 8-7-2002, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), entered in the S.S.L.C. of Muhammed Safwan. K. P (Certificate No. T 690487 with Register No. 301718 of March 2018), is one and the same person. Hereafter I have changed my name as Abdul Saleem K. P.

This change will come into effect in all records related to me.

Parambil,
28-12-2019.

ABDUL SALAM. K. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Suharabi V, Thayyil House, Cheruvatta Kadavu, Parambil P. O., Kozhikode Taluk, Kozhikode District, Pin-673 012, holder of SSLC Book No. H 033486 with Register No. 387550 of March 1995, also known as Suharabi in the Election Identity Card No. FZQ2057594 issued on 8-3-2006 by the Electoral Registration Officer, Kunnamangalam LA Constituency, and in the Ration Card No. 2159279532 (Sl. No. 11) issued on 15-3-2017 by the Taluk Supply Officer, Kozhikode, entered in the Birth Certificate of my son Muhammed Sabith. K. P (Registration No. XII/5220/96 date of Registration 9-4-1996, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), entered in the S.S.L.C. of Muhammed Sabith. K. P (Certificate No. L 474826 with Register No. 492184 of March 2011), entered as Suhara in the Birth Certificate of my minor son Muhammed Safwan K. P (Registration No. VI/3063/2002 date of Registration 8-7-2002, issued by the Health Officer and Registrar of Births & Deaths, Corporation of Calicut), entered in the S.S.L.C. of Muhammed Safwan. K. P (Certificate No. T 690487 with Register No. 301718 of March 2018), and entered as Suhara V in the Birth Certificate of my minor son Muhammad Muhthar K P (Registration No. 24154/2007 date of Registration 9-8-2007, issued by the Sub Registrar of Birth & Death, Kozhikode Corporation), is one and the same person. Hereafter I will be known by the name Suharabi V only.

This change will come into effect in all records related to me.

Parambil,
28-12-2019.

SUHARABI V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, P K Sarath Keshav, 53/933, Vanasree, Mathottam, Arakkinar P. O., Kozhikode Taluk, Kozhikode District, Pin-673 028; holder of Secondary School Examination Certificate with Registration No. D/SE/12/65660/00023, Roll No. 8175480, dated 24-5-2012, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Statement of Marks of Bachelor of Medicine and Bachelor of Surgery Phase I Examination Certificate No. AB101087, dated 18-8-2016, issued by Controller of Examinations, NITTE University, Karnataka; also known as Sarat Kesav in the Marks Statement of All India Senior School Certificate Examination 2014, Certificate with Roll No. 9179372, dated 29-5-2014, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Electoral Identity Card No. XJO0475004, dated 11-12-2014, issued by the Electoral Registration Officer, Beypore Constituency; Ration Card No. 2157049737 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, North, Kozhikode; known as Sarath Kesave in the Birth Certificate with Registration No. 1559/96, date of Registration 19-4-1996, issued by the Registrar of Births & Deaths, Corporation of Calicut; known as S Kesav in the Permanent Account No. EYBPK8011A, issued from Income Tax Department, Government of India; and known as Sarat Kesav P K in the Driving Licence No. 1/2319/2018, dated 12-3-2018, issued by ALA, Thiruvananthapuram; is one and the same person. Hereafter I will be known by the name Sarat Kesav only.

This change will come into effect in all records related to me.

Kozhikode,
14-1-2020.

P K SARATH KESHAV

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muneera.T P, Thevar Kandathil House, Narikkuni P. O., Thamarassery Taluk, Kozhikode District, Pin-673 585, holder of Extract of School Admission Register with Admission No. 3152 date of Admission 25-5-1990 issued by the Headmaster, Chakkalakkal H.S.S., Padanilam P. O., also known as Muneera

in the Election Identity Card No. KL/04/023/186424 issued on 17-9-1998 by the Electoral Registration Officer, for Koduvally Constituency, in the Ration Card No. 2178061214 issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, entered in the Birth Certificate of my son Fayis Muhammed T K (Registration No. XII/2188/2000 date of Registration 17-2-2000, issued by the Registrar of Births and Deaths, Kozhikode Corporation, and entered in the Birth Certificate of my minor son Maharshaan T K (Registration No. XII/6237/2004 date of Registration 29-4-2004, issued by the Health Officer and Registrar of Births & Deaths, Kozhikode Corporation), is one and the same person. Hereafter I have changed my name as Muneera T K.

This change will come into effect in all records related to me.

Narikkuni,
20-12-2019.

MUNEERA.T P

NOTIFICATION

I, Radhakrishnan K. P, Kuttiparambil House, M M Paramba P. O., Unnikulam, Thamarassery Taluk, Kozhikode District, Pin-673 574, do hereby notify for the information of all concerned authorities and the public that my minor daughter Rathikrishna K P, holder of SSLC No. S 306038 with Register No. 474260 of March 2017, Higher Secondary Examination Certificate No. HSE. 03/2019/396567 with Register No. 6284510 of March 2019 issued from the Board of Higher Secondary Examination, Government of Kerala, also known as Rathi Krishna K P Birth Certificate with Registration No. 1512/2002, date of Registration 12-8-2002, issued by the Registrar of Births and Deaths, Thamarassery Grama Panchayat, and known as Rathikrishna in the Ration Card No. 2178081553 (Sl. No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery, is one and the same person. Hereafter I have changed her name as Swathikrishna K. P and will sign accordingly.

This change will come into effect in all records related to her.

M M Paramba.

RADHAKRISHNAN K. P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rasheed K.K, Beevees House, Kunhome P. O., Thondernadu, Wayanad District, Pin-670 731, holder of SSLC Book No. C 096470 with Register No. 48720 of March 1981, Driving Licence No. 12/685/1983, dated 24-6-2015 issued by the Asst. LA Mananthavady, also known as Rasheed in the Election Identity Card No. XYH0208538 dated 19-6-2015 issued by the Electoral Registration Officer, Mananthavady, in the SSLC No. F 205151 with Register No. 188295 of March 2006, of my son Mohammed Shariq P. K, and as Rasheed P. K in the Birth Certificate of my son Mohammed Sharik P. K with Registration No. 1073/90, date of Registration 11-4-1990 issued by the Senior Health Inspector and Registrar of Births and Deaths, Tellicherry Municipality, in the Secondary School Examination Certificate of my Daughter Fathima Henna 0821427 with Registration No. M113/06633/0104, Roll No. 4206672 dated 26-5-2013 issued by the Central Board of Secondary Education Delhi, and as Rasheed P K in the Birth Certificate of my daughter Fathima Henna with Register No. 2662/96, date of Registration 29-6-1996 issued by the Registrar of Births and Deaths Health Inspector Gr. 1 Thalassery Municipality and as Rasheed Poruloth Kombi in the Passport No. N5548066 of my daughter Fathima Henna issued on 21-12-2015 by the Passport Officer Passport Office Kozhikode and as Rasheed P K in the Certificate of Marriage of my daughter Fathima Henna with Key No. M1053WB09032018004000, Registration No. 95/2018 date of Registration 26-4-2018 issued by Local Registrar of Marriages (Common), Thamarassery Grama Panchayat is one and the same person. Hereafter I have changed my name as Rasheed Alikutty P K.

This change will come into effect in all records related to me.

Thondernadu,
27-12-2019.

RASHEED K.K

NOTIFICATION

I, Manjula.R, Vadakkekunnath House, Rattakolly, Kalpetta P. O., Vythiri Taluk, Wayanad District, Pin-673 121, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu Kounder in my S.S.L.C. A No. A 002900 with Register No. 507473 of March 2000 is corrected as Hindu Kongu Vellala (OBC) vide Certificate Ref. No. AI/9246/2019 dated 1-11-2019 issued by Tahsildar Vythiri Taluk.

This correction will come into effect in all records related to me.

Kalpetta,

13-11-2019.

MANJULA. R

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jisna A.S, Aykkrazhazhath House, Bibleland Post, Manjoora, Vythiri Taluk, Wayanad District, Pin-673 575, holder of Duplicate SSLC No. K 545494 with Register No. 156960 of March 2010, in the Vocational Higher Secondary Examination Certificate No. VE 28111 with Register No. 1121469 of March 2012 issued by the Secretary Board of Vocational Higher Secondary Examination Government of Kerala, in the Driving Licence No. 12/1038/2016 dated 15-3-2016 issued by the Asst. LA, Wayanad, also known as Jisna in the Ration Card No. 2262033459 dated 15-3-2017 issued by the Taluk Supply Officer Vythiri, is one and the same person. Hereafter I have changed by name as Melha Ania Sebastian and will sign accordingly.

This change will come into effect in all records related to me.

Thariyode,

27-12-2019.

JISNA A.S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Muhammed Rafeeq K H, Karimpanakkal House, Kunnamangalamvayal, Meppadi Post, Vythiri Taluk Wayanad District, Pin-673 577, holder of S S L C Book No. D 374347 with Register No. 395286 of March 1991, also known as Rafeeq in the Election Identity Card No. KL/04/029/351214 dated 3-2-1999 issued by Electoral Registration Officer for Kalpetta Constituency, is one and the same person. Hereafter I have changed my name as Muhammed Rafeeque. K. H.

This change will come into effect in all records related to me.

Meppadi,
30-12-2019.

MUHAMMED RAFAQE K H

NOTIFICATION

I, Asna. K. A d/o Salim K. A, Mannilathodi H, Mulavankolli, Cheeral P. O., Cheeral Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 595, do hereby notify for the information of all concerned authorities and the public that my Community which is not entered in my S.S.L.C. No.G227812 with Register Number 488298 of March 2007 is entered as Islam-Mappila (OBC) vide Certificate Ref. No. B3-9282/19 dated 4-12-2019, issued by the Tahsildar, Sulthan Bathery.

This correction will come in to effect in all records related to me.

Cheeral,
17-12-2019.

ASNA. K. A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdu Rahiman B., Bendad House, Mundol Road, Thekkil P. O., Kasaragod District, Pin-671 541, holder of S.S.L.C. Book No. F 169006 with Register No. 562298 of March 1993, in the Birth Certificate of my minor son Abdul Muiz A., with Registration No. 5087/2018, date of Registration 4-7-2018 issued by the Registrar of Births and Deaths, Kasaragod Municipality, also known as Abdul Rahiman B, in the Duplicate Driving Licence No. 14/3204/2008, dated 1-9-2014 issued by the Asst. LA, Kasargode, as Abdul Rahman in the Election Identity Card No. RDQ1447655 dated 7-4-2019 issued by the Electoral Registration Officer, Udma Assembly Constituency, and as Abdul Rahiman Benthad in the Passport No. U 2242557 issued on 13-12-2019 by the Regional Passport Officer, Regional Passport Office, Kozhikode, is one and the same person. Hereafter I will be known by the name Abdul Rahiman B. only.

This change will come into effect in all records related to me.

Kasaragod,
4-1-2020.

ABDU RAHIMAN B.

NOTIFICATION

I, Jishamol V. S, Vazhappanal House, Paramba P. O., Kasaragod District, Pin-671 534, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Hindu Pillai in my SSLC Book No. 004111 with Register No. 152485 of March 1999 is corrected as Hindu Chetties vide Certificate No. K1-12400/19(13) dated 13-12-2019 of Tahsildar, Taluk Office Vellarikundu.

This correction will come in to effect in all records related to me.

Paramba,
16-12-2019.

JISHAMOL V. S

COCHIN DEVASWOM BOARD

NOTIFICATION

No. E-2250/15.

18th March 2019.

Keezhadoor Durgadevi Temple, Mangalamthrikovu Sreekrishna Temple, Changamkulangara Sree Mahavishnu Bhadrakali Temples are situated in Keezhadoor Desam, Alathur Village, Chalakkudy Taluk, Thrissur District are the institutions defined under the section 61(6) of TCHRI Act 15/1950 and the administration of these temples carried out by the Traditional trustee of Sri E. S.Vasudevan Namboothiripad, Elangad Vazhapilly Mana.

On a request from the Traditional Trustee an enquiry under section 99(1) of the Act XV of 1950 was ordered by the Cochin Devaswom Board and Devaswom Deputy Secretary as the enquiry officer has recommended to assume the management of the said temples by Cochin Devaswom Board with all properties movable and immovable of the Temple for the proper protection, maintenance and management of Cochin Devaswom Board. The Board has resolved to assume the management of these temples as per resolution No. 14 dated 6-2-2019.

Therefore in exercise of the powers vested in the Board under section 98(1) (C) of the Act XV of 1950, the management of Keezhadoor Durgadevi Temple, Mangalamthrikovu Sreekrishna Temple, Changamkulangara Sree Mahavishnu Bhadrakali Temples are in Alathur Village, Chalakkudy Taluk, Thrissur District is assumed by the Cochin Devaswom Board with its properties movable and immovable and placed under the direct management of Cochin Devaswom Board with effect from 29-2-2019.

Cochin Devaswom Board,
Thrissur.

(Sd.)
Secretary.